

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

O.A. No. 317 OF 2023

In the matter of:

Kapil Dev & Anr

.....Applicant

V/S

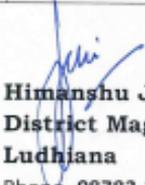
State of Punjab & Ors.Respondent

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Place: LUDHIANA

Dated: 30-07-2025



Himanshu Jain, IAS
District Magistrate
Ludhiana

Phone- 98783-36000

Email Id- mabridh@gmail.com

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**O.A. No. 317 OF 2023****In the matter of:****Kapil Dev & Anr****.....Applicant****V/S****State of Punjab & Ors.****....Respondent**

It is most respectfully showeth:

1. That, the matter as contained in O.A. No. 317 of 2023 titled as Kapil Dev & Anr. V/S State of Punjab is listed before this Hon'ble Tribunal on 31.07.2025.
2. That, the undersigned is posted as District Magistrate, Ludhiana and is thus filing the reply as directed by this Hon'ble Tribunal.
3. That the Hon'ble NGT has in the last orders issued in OA 317 of 2023 held that:

"1. In this original application, grievance of the applicant is in respect of unscientific handling of solid waste at District Ludhiana, Punjab in violation of Solid Waste Management Rules, 2016 (SWM Rules, 2016).

2. To ascertain the correct ground situation Tribunal had appointed the Court Commissioner who had submitted the report dated 02.12.2024 which has been extracted in detail in

the previous order dated 09.12.2024. Learned ⁷⁷² Court Commissioner has pointed out that there are as many as 27 locations in District Ludhiana where solid waste is unscientifically dumped and is creating health hazard.

3. ADG, Ludhiana appearing virtually has submitted that within three months solid waste in all the above locations will be remediated and issues which have been flagged in the report of Learned Court Commissioner will be resolved. Hence, we permit the ADG, Ludhiana to file compliance report immediately after three months.

4. List on 31.07.2025."

4. That with regard to the above, it is respectfully submitted:

- a) In compliance with the directions of the Hon'ble National Green Tribunal, the Additional Deputy Commissioner (G), Ludhiana convened meetings from time to time with all concerned stakeholders, including the Municipal Corporation Ludhiana, GLADA Ludhiana, District Development and Panchayat Officer Ludhiana, Improvement Trust Ludhiana, and the Punjab Pollution Control Board, Ludhiana. Pursuant to these deliberations, the undersigned issued directions to the departments concerned to conduct physical inspections of the 27 sites identified by the Hon'ble Tribunal and to submit detailed reports regarding the current status of compliance. These reports were to include key observations and, where applicable, photographic evidence of the remedial measures undertaken.
- b) In response, compliance reports were received from the Additional Commissioner, Municipal Corporation Ludhiana vide Letter No. 136/AC/P/D dated 19.05.2025; the Assistant Chief

Administrator, GLADA Ludhiana vide Letter No. 3745 dated 08.05.2025; the District Development and Panchayat Officer, Ludhiana vide Letter No. 3418 dated 05.06.2025; and the Executive Officer, Improvement Trust, Ludhiana vide Letter No. 3339 dated 04.06.2025 **(Annexure-A)**. These reports **(Annexure-A)** were subsequently verified at the field level by the Sub-Divisional Magistrates concerned. Specifically, the SDM Ludhiana (East) submitted a verification report vide Letter No. 3524 dated 15.07.2025, and the SDM Ludhiana (West) submitted their verification vide Letter No. 2903 dated 29.06.2025, confirming the status of compliance at the respective sites. **(Annexure-B)**

- c) Following this, further review meetings were held under the supervision of the undersigned with the concerned departments to identify pending tasks and ensure timely compliance in line with the Solid Waste Management Rules, 2016. Departments were directed to take necessary follow-up action and furnish updated compliance reports. Accordingly, revised reports were received from the Additional Commissioner, Municipal Corporation Ludhiana vide Letter No. 278/AC/P/D dated 28.07.2025; **(at Annexure-F)** the Assistant Chief Administrator, GLADA Ludhiana vide letter no. 6134 dated 29.07.2025 **(Annexure-E)**; the District Development and Panchayat Officer, Ludhiana vide Letter No. 4958 dated 29.07.2025 **(Annexure-D)**; and the Executive Officer, Improvement Trust, Ludhiana vide Letter No. 4271 dated 28.07.2025 **(Annexure-C)**. These updated

reports, where relevant, were also supported by photographic documentation of works executed on site.

- d) The District Administration, Ludhiana, has undertaken all necessary efforts in coordination with the concerned departments to comply with the orders of the Hon'ble National Green Tribunal. The present status of all 27 locations has been compiled and is reflected in the tabulated format below:

Sr. No.	Particulars	Environmental issue	Concerned Department	fresh action taken report as on 28 July 2025
1	Near Village Gill on both sides of Road	Garbage is being dumped into Village Pond and roadsides by MCL, Village Panchayat & Private Hoteliers/Marriage Palaces	DDPO, Ludhiana	It is submitted that Gram Panchayat Gill had clear the dump site and at present there debris/Garbage on the said site.
2	Block-C, Model Town Extension	Garbage is being dumped on daily basis into plot of LIT by MCL and put on fire by migrant labours	MCL/LIT	<p>MC COMMENTS: It is submitted that this site was a temporary garbage collection point. Now this site is closed permanently. The daily segregated collected waste from this site shifted to Dugri Compactor Site. It is further submitted that there are four compactors fully operational where segregated waste is compacted and disposed of scientifically. It is further submitted that Municipal Corporation, Ludhiana has also deployed Corporation Sanitary Inspectors and Police officials for enforcement and ensuring no waste pickers from informal sector drops waste at this site. It is further submitted that this property of plot is belong to Ludhiana Improvement Trust, it is essential to direct LIT to clear the debris and construct boundary wall to prevent further littering.</p> <p>LIT COMMENTS: In this regard it is being stated that the concerned site in Model Town Extension, Part II is being used as a dumping point by MCL, Ludhiana. This scheme has already been transferred to MCL in the year 1994 for its maintenance and building control. A letter has already been dispatched to Commissioner, Zone-D, MCL Ludhiana, vide letter no. LIT/2673 Dt. 12-05-2025. Further Improvement Trust Ludhiana is still lifting garbage and debris from this site be cleared. (Photographs Attached)</p>

3	Model Town Ext. Block- D Road to ATI Chowk	Garbage is being dumped on Road outside Static Compactor by MCL	MCL	It is submitted that Municipal Corporation Ludhiana has installed 4 Portable compactors out of which 2 are Green for wet waste and 2 are blue colours for dry waste at Dugri compactor sites to collect segregated waste and transported to dumpsite. It is submitted that this Compactor site is fully operational. (Photographs Attached)
4	Jawahar Nagar Camp	Garbage is being dumped on Road outside Static Compactor as Static Compactor has never worked by MCL.	MCL	It is submitted that Jawahar Nagar Camp Portable Compactor site is fully operational, where segregated waste is compacted and disposed of scientifically. It is further submitted that Municipal Corporation, Ludhiana has also deployed Police officials for enforcement and ensuring no waste pickers from informal sector dropped waste outside in the open during night time at this site. No Objection is given by applicant.
5	Near Suffian Chowk	Garbage in bulk is dumped on roadside as Static Compactor has not been procured at building constructed by MCL	MCL	It is submitted that this site was a temporary garbage collection point. Now this site is closed permanently, and the daily collected waste designated for this Site has been shifted to Cheema Chowk Compactor Site which is now fully operational and segregated waste is compacted and disposed of scientifically. (Photographs Attached)
6	Budha Nallah near Gaushala Funeral Ground	Garbage in bulk is dumped daily by MCL	MCL	It is submitted that Secondary Point Budha Nallah near Gaushala Funeral Ground site is permanently closed, and no waste is being collected and disposed of at this site. It is further submitted that garbage collected from this site has been shifted to the nearby located portable compactor transfer stations i.e 1. Backside dental college. 2. Khwaja Kothi compactors station site.) Solid Waste is being processed scientifically as per solid waste management rules 2016.
7	Focal Point Road opp. Vishwanath Mandir	Major Garbage dump on roadside & set on fire in routine by workers of MCL	MCL	It is submitted that this site was a temporary garbage collection point. Now this site is closed permanently, and the daily collected waste designated for this Site has been shifted to 100 Feet Road and Metro Road Compactor Sites which is now fully operational. (Photographs Attached)
8	On Main G.T. Road opp. Wholesale vegetable market	Garbage in bulk is dumped daily in open plot by MCL	MCL	It is submitted that this site was temporary Collection Point. It is further submitted that Garbage collected from this site has been shifted to wholesale Vegetable Market Compactor site. It is further submitted that Municipal Corporation Ludhiana has installed 8 Compactors at Wholesale Vegetable Market site which are fully operational. (Photographs Attached)

9	Suffian Chowk	Garbage in bulk is dumped daily on roadsides by MCL	MCL	It is submitted that this site was a temporary garbage collection point and now this site is closed permanently. It is further submitted that daily collected waste designated from this Site has been shifted to nearby Cheema Chowk Compactor Site and now it is fully operational. (Refer to serial No. 5 of this sheet) (Photographs Attached)
10	Near Budha Nallah, Bajwa Nagar	Garbage in bulk dumped daily in front of shops on road by MCL	MCL	It is submitted that Bajwa Nagar Portable Compactor site is fully operational and operating efficiently as per SWM Rules, and segregated waste is compacted and disposed of scientifically. (Photographs Attached)
11	On 200' bypass near railway lines	On 200' bypass near railway lines	GLADA, Ludhiana	It is specifically mentioned here that the GLADA Urban Estates Dugri Phase-I, II and III which falls along the 200 wide road has been handed over to Municipal Corporation, Ludhiana. So, the solid waste management in these areas/ Urban Estates is managed by Municipal Corporation Ludhiana. The village Phullanwal, Dugri, Dhandra, Manakwal and Nagars under MCL boundary and its surrounding private colonies/nagars are throwing their garbage at odd hours in vacant private plots along 200' wide road. GLADA has granted contract for sweeping of roads only. Thus, it is mentioned that the solid waste found on this site is not from GLADA's Urban Estates and 200' wide road and is dumped by unknown persons illegally in vacant private plots by residents from surrounding urban estates which comes under jurisdiction of Municipal Corporation, Ludhiana and other private colonies and old habitated Nagars, where responsibility lies with Resident welfare Association, still this site has been cleaned and managed by GLADA. On dated 16/06/2015, 25/07/2025 and 28/07/2025 GLADA field staff visited the site and cleared all the points, Photograph for the same with date and time are attached here with. (Photographs Attached)
12	Shaheed Bhagat Singh Nagar, Pakhowal Road, Ludhiana	Garbage is dumped daily and not shifted. Put on fire on routine basis by LIT workers	LIT	In this regard, it is being stated that the concerned site was totally cleared by LIT and all the Construction and demolition waste, garbage, rubbish etc was removed. (Pictures of site clearance are being attached with this letter.) But a new dump has been created there in which a lot of Construction and demolition waste, garbage has been thrown. It is also stated that house garbage collectors of MCL deposit their garbage, collected waste at the concerned site instead of authorized compactors, resulting in a lot of nuisance. LIT is lifting garbage and debris from the site and it will be cleared the concerned site. (Photographs Attached)

13	Near Lakkar Wala Pul (Old Kacheri area)	Garbage in bulk is dumped outside building of Static Compactor as it has not been procured & installed by MCL.	MCL	It is submitted that this site is temporary open garbage collection point. It is further submitted that portable compactor at this site is fully operational and there are 08 portable compactor installed at this site which are fully operational. It is further submitted that issue of open dumping has been properly resolved, and the compactor is actively processing and segregating waste in accordance with prescribed SWM rules. (Photographs Attached)
14	Inner Roads at Bahadur K Road	Garbage dumped in many open plots as door to door collection is not being done by MCL	MCL	It is submitted that Municipal Corporation Ludhiana has installed 8 Compactors at Wholesale Vegetable Market site which are fully operational. (Photographs Attached)
15	Churpur Road	Garbage dumped in many open plots as door to door collection is not being done by MCL & GLADA	DDPO, Ludhiana	As per the report of Court Commissioner: The condition is completely under control at this site and no further objection have been raised by the applicant..
16	Garbage dumped on Bank of Budha Nallah near Bachan Singh Marg	Garbage dumped in many open plots as door to door collection is not being done by MCL & GLADA	GLADA/Gram Panchayat Balloke BDPO Ludhiana-1	GLADA COMMENTS: It is mentioned here that Construction and Building waste and rubbish is dumped on both sides of the road. On investigation, it is perceived that on the side of Buddha Nallah, garbage is dumped on a private land falling in the jurisdiction of village Partap Singh Wala which is owned by Gurdeep Singh - 9814550819 (from sources nearby the site, but to be verified by revenue department). It was learned from sources nearby that Gurdeep Singh is doing business of land filling and this dump of C & B waste on the site is created by him only. On the other side of the road, a board describing that the land belongs to Gram Panchayat of village Balloke is installed. As the rural/Panchayat land does not come under jurisdiction of GLADA, hence, the C & B waste and garbage/rubbish dumped on this land is to be cleaned Department of Rural Development and Panchayat. DDPO COMMENTS: It is submitted that BDPO Ludhiana-1 had issued notice to Sarpanch Gram Panchayat Balloke to clear the dump site and remove the debris from the said site and the sarpanch had sought two days time to get the work done. Today dated 29-07-2025 Sarpanch Gram Panchayat Balloke has removed the debris from the said site and now there is no garbage dump present on the site. (Photographs Attached)

17	At Leisure Valley Block C, BRS Nagar, Ldh	Organic waste put on fire in bulk many times and MCL & LIT are blaming each other but has caused major damage to Environment	MCL, LIT	<p>MC COMMENTS: It is submitted that at present this site as completely under control. No organic waste put on fire.</p> <p>LIT COMMENTS: In this regard it is being stated that the concerned site falls under the jurisdiction of MCL. All necessary actions will be taken by them only.</p> <p>As per the report of Court Commissioner: The condition is completely under control at this site and no further objection have been raised by the applicant.</p>
18	In and outside two nearby Parks of Block G, near City Centre, SBS Nagar, Ludhiana	Organic waste put on fire many times by sweepers engaged by LIT	MCL, LIT	<p>LIT COMMENTS: In this regard it is being stated that after receiving the concerned complaint, LIT has issued letters to all PMC's (Park management Committees) vide letter no. LIT/2741 dt 13-05-2025 directing them not to burn the collected organic waste of parks at any cost and rather utilise it by storing and making manure.</p> <p>As per the report of Court Commissioner: The condition is completely under control at this site and no further objection have been raised by the applicant.</p>
19	AT Civil Surgeon Office, Civil Lines Ludhiana	Organic waste put on fire by the staff but no action taken by MCL	MCL	<p>As per the report of Court Commissioner: The condition is completely under control at this site and no further objection have been raised by the applicant.</p>
20	Model Town near Barista Chowk	Organic waste put on fire by sweepers of MCL	MCL	It is submitted that no objection has been received from complainant in relation to this site.
21	Near MGM School, dugri	Organic waste put on fire by the sweeper engaged by vegetable market but no action taken by MCL/PPCB	MCL	It is submitted that Municipal corporation Ludhiana has been conducting awareness drives in this area to aware the citizen and also doing the regular monitoring to ensure the prevention to fire incident. It is further submitted that Municipal Corporation Ludhiana is give instruction to its entire employee for ensure no waste is being burn.
22	Fire to organic waste in Park Opp. Jain Mandir, 200' Road	Fire to organic waste in Park Opp. Jain Mandir, 200' Road but no action taken by PPCB, GLADA	GLADA	This fire incident took place in May, 2022. After investigation, it was found that this fire was set by some unknown person after 5:00 PM in non working hours. After this incident no such incident of fire had happened in any park under GLADA. Proactive steps are taken to prevent any such occurrences in future by increased surveillance of the areas. For disposal of organic waste of parks pits have been made by Horticulture wing of GLADA, in the vacant pockets of the area.

23	DC office, Ludhiana	Incident of Burning of Organic Waste Management within DC Office Premises	DC office	As per the report of Court Commissioner: The condition is completely under control at this site and no further objection have been raised by the applicant.
24	Chowk Saidan, on Banks of Budha Nallah at Gaushala Road, outside Shops near Budha Nallah at Bajwa Nagar, Old G.T. Road, on banks of Sidhwan Canal at Gill Bridge, Focal Point Phase V Road.	Manual Rickshaws engaged by MCL to collect door to door garbage are still dumping the garbage on Roadsides at large number of locations like Chowk Saidan, on Banks of Budha Nallah at Gaushala Road, outside Shops near Budha Nallah at Bajwa Nagar, Old G.T. Road, on banks of Sidhwan Canal at Gill Bridge, Focal Point Phase V Road, etc, thus leading to unhealthy, unhygienic as well as poor environmental conditions of residents of Ludhiana.	MCL	It is submitted that Sidhwan canal portable compactor site is permanently closed. It is further submitted that garbage is collected from this site has been shifted to Pratap Chowk and Dugri Portable compactor sites. Both compactor sites are fully operational
25	Non utilization of resources.	MCL is increasing the fleet but has no plans to use them in the field and if MCL had engaged these E-Rickshaws for door to door collection, instead of dumping on roadsides by manual rickshaws, the garbage could have been easily transported directly to Main Tajpur Dump Yard for processin	MCL	It is submitted that the Door-to-door collection is carried out by Informal sector of waste collectors. It is further Municipal Corporation; Ludhiana has been deployed 350 E-rickshaw for door-to-door collection across the city. In entire city more than 5000 beats, 93 % Door to Door Collection is done by E-rickshaw and other means. It is further submitted that 32 designated Portable Compactor Transfer Stations have been established throughout the city, which have been fully operational. Additionally, a workforce of 500 employees is actively engaged in achieving the set objectives of waste collection, transportation, and processing in accordance with Solid Waste Management Rules. It is further submitted that the Integrated Solid Waste Management facility for processing of MSW shall be established at Jamalpur for which the Technical Feasibility Report has been prepared and send to Head Office for approval.

26	Shaheed Bhagat Singh Nagar Ludhiana.	Garbage illegally dumped in open plots by Garbage Collectors of MCL in Shaheed Bhagat Singh Nagar Ludhiana (coming under Respondent No. 4) is being put on fire on routine basis. Garbage in bulk was found to be burning	Improvement Trust, Ludhiana	LIT COMMENTS: In this regard it is being stated that after receiving the concerned complaint, the office of LIT, vide its letter no. LIT/2742-2745 dt. 13-05-2025, has issued strict directions to all the contractors who have been allotted the work of sanitation and lifting of garbage in various trust schemes not to burn the collected waste at any cost, so as to save the environment.
27	Giaspura and old primary dump site at Hambran Road.	Two more locations (Giaspura in land area of 5 Acres and old primary dump site at Hambran Road spread in area of 30 Acres) where hundreds of Tons of Garbage (Legacy Waste) dumped by MCL and no efforts are being made to install Bioremediation Plant to decompose the garbage at same location.	MCL	It is submitted that Giaspura Portable Compactor transfer station total five Portable Compactor have been installed which are fully operational. It is further submitted that proper segregation at source and segregated waste transported to dumpsite. (Photographs Attached)

5. It is humbly submitted that the undersigned has complied with the instructions issued earlier by the Hon'ble National Green Tribunal. In view of the above compliance, the factual report received from the concerned stakeholders has been submitted herein for your kind perusal. It is respectfully requested that the OA 317 of 2023 may be disposed of with appropriate orders. Any further directions issued by the Hon'ble Tribunal shall be complied with in letter and spirit..

It is, therefore, prayed that the Original Application no. 317 of 2023 may kindly be disposed off with appropriate orders.

Submitted by

(Himanshu Jain ,IAS)

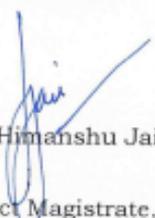
District Magistrate, Ludhiana

781 Verification:-

Verified that the contents of Para No. 01 to 05 of the above reply are true and correct to my knowledge as derived from the official record. No part of the above reply is false and nothing material has been kept concealed therein.

Dated:- 30-07-2025

Place:- LUDHIANA



(Himanshu Jain)

District Magistrate, Ludhiana

No. 136/AC/PPDDate: 19/5/25

Sub: Detail Compliance report in O.A 317 of 2023 Kapil Dev & Others V/S State of Punjab & others.

The above mentioned Original Application is pending before the Hon'ble National Green Tribunal, New Delhi under O.A no. 317/2023 and is fixed for 31/07/2025. In above noted matter Hon'ble Tribunal vide order dated 28/03/2025 has directed to ADG, Ludhiana to file compliance report immediately after three months.

The detail Points wise report regarding in the above said O.A 317 of 2023 is submitted before ADG, Ludhiana for its proper compliance are tabulated herein below:

Sr. no.	Description of Site	Comments / Reply
1	Block-C, Model Town Extension	It is submitted that this site was a temporary garbage collection point. Now this site is closed permanently. The daily segregated collected waste from this site shifted to Dugri Compactor Site. It is further submitted that there are four compactors fully operational where segregated waste is compacted and disposed of scientifically. It is further submitted that Municipal Corporation, Ludhiana has also deployed Corporation Sanitary Inspectors and Police officials for enforcement and ensuring no waste pickers from informal sector drops waste at this site. It is further submitted that this property of plot is belong to Ludhiana Improvement Trust, it is essential to direct LIT to clear the debris and to construct boundary wall to prevent further littering.
2.	Model Town Ext. Block D Road to ATI Chowk	It is submitted that Municipal Corporation Ludhiana has installed four Portable compactors out of which 2 are Green for wet waste and 2 are blue colours for dry waste at Dugri compactor sites to collect segregated waste and transported to dumpsite. It is submitted that this Compactor site is fully operational. Photographs and Copy of Log Book attached herewith as Annexure 1 .
3.	Jawahar Nagar Camp	It is submitted that Jawahar Nagar Camp Portable Compactor site is fully operational, where segregated waste is compacted and disposed of scientifically. It is further submitted that Municipal Corporation, Ludhiana has also deployed Police officials for enforcement and ensuring no waste pickers from informal sector dropped waste outside in the open during night time at this site. No objection given by applicant.

	Near Suffian Chowk	It is submitted that this site was a temporary garbage collection point. Now this site is closed permanently, and the daily collected waste designated for this Site has been shifted to Cheema Chowk Compactor Site which is now fully operational and segregated waste is compacted and disposed of scientifically. Photographs attached herewith as Annexure 2 .
5	Budha Nallah near Gaushala Funeral Ground	It is submitted that Secondary Point Budha Nallah near Gaushala Funeral Ground site is permanently closed, and no waste is being collected and disposed of at this site. It is further submitted that garbage collected from this site has been shifted to the nearby located portable compactor transfer stations i.e 1. Backside dental college. 2. Khwaja Kothi compactors station site.) Solid Waste is being processed scientifically as per solid waste management rules 2016.
6	Focal Point Road opp. Vishwanath Mandir	It is submitted that this site was a temporary garbage collection point. Now this site is closed permanently, and the daily collected waste designated for this Site has been shifted to 100 Feet Road and Metro Road Compactor Sites which is now fully operational. Photographs and Copy of Log Book attached herewith as Annexure 3 .
7	On Main G.T. Road opp. Wholesale vegetable market	It is submitted that this site was temporary Collection Point. It is further submitted that Garbage collected from this site has been shifted to wholesale Vegetable Market Compactor site. It is further submitted that Municipal Corporation Ludhiana has installed 8 Compactors at Wholesale Vegetable Market site which are fully operational. Photographs and Copy of Log Book attached herewith as Annexure 4 .
8	Suffian Chowk (Mistakenly mentioned as Suffian Chowk but the second photograph of Annexure-3 of Original Application pertains to Saidan Chowk and garbage being dumped daily here	It is submitted that this site was a temporary garbage collection point and now this site is closed permanently. It is further submitted that daily collected waste designated from this Site has been shifted to nearby Cheema Chowk Compactor Site and now it is fully operational. (Refer to Serial No 4) Photographs attached herewith as Annexure 2 .
9	Near Budha Nallah, Bajwa Nagar	It is submitted that Bajwa Nagar Portable Compactor site is fully operational and operating efficiently as per SWM Rules, and segregated waste is compacted and disposed of scientifically. Photographs attached herewith as Annexure 5 .

10	Near Lakkar Wala Pul (Old Kacheri area)	It is submitted that this site is temporary open garbage collection point. It is further submitted that portable compactor at this site is fully operational and there are 08 portable compactor installed at this site which are fully operational. It is further submitted that issue of open dumping has been properly resolved, and the compactor is actively processing and segregating waste in accordance with prescribed SWM rules. Photographs and Copy of Log Book attached herewith as Annexure 6.
11	Inner Roads at Bahadur K Road	It is submitted that Municipal Corporation Ludhiana has installed 8 Compactors at Wholesale Vegetable Market site which are fully operational. Photographs already attached herewith as Annexure 4.
12	Model Town near Barista Chowk	It is submitted that no objection has been received from Complainant in relation to this site.
13	Near MGM School, Dugri	It is submitted that Municipal Corporation Ludhiana has conduct awareness drives in this area to aware the citizens and doing the regular monitoring to ensure the prevention to fire incident. It is further submitted that Municipal Corporation, Ludhiana is given instruction to all its employee for ensure no waste is being burn.
14	Chowk Saidan, on Banks of Budha Nallah at Gaushala Road, outside Shops near Budha Nallah at Bajwa Nagar, Old G.T. Road, on banks of Sidhwan Canal at Gill Bridge, Focal Point Phase V Road	It is submitted that Sidhwan canal portable compactor site is permanently closed. It is further submitted that garbage is collected from this site has been shifted to Pratap Chowk and Dugri Portable compactor sites. Both compactor sites are fully operational.
15	Non utilization of resources	It is submitted that the Door-to-door collection is carried out by Informal sector of waste collectors. It is further submitted that Municipal Corporation; Ludhiana has been deployed 350 E-rickshaw for door-to-door collection across the city. In entire city more than 5000 beats, 93% Door to Door Collection is done by E-rickshaw and other means. It is further submitted that 32 designated Portable Compactor Transfer Stations have been established throughout the city, which have been fully operational. Additionally, a workforce of 500 employees is actively engaged in achieving the set objectives of waste collection, transportation, and processing in accordance with Solid Waste Management Rules. It is further submitted that the Integrated Solid Waste Management facility for processing of MSW shall be established at Jamalpur for which the Technical Feasibility Report has been prepared and sent to Head Office for approval.

78516

Giaspura and old primary
dump site at Hambran Road.

It is submitted that in Giaspura Portable Compactor transfer station total Five Portable compactor have been installed which are fully operational. It is further submitted that proper segregation at source and segregated waste transported to dumpsite. Photographs and Copy of Log Book attached herewith as Annexure **7**.

It is submitted that with regard to Hambran Road, It is submitted that Municipal Corporation Ludhiana has already start legacy waste remediation work at Hambran road site. (Jainpur dumpsite). The work has been allocated to the M/s Alliance waste management limited on 15.04.2024 and is being closely monitored by the Municipal Corporation, Ludhiana. The process involves the proper remediation of different waste categories, including Refuse-Derived Fuel(RDF), hazardous waste and bio- soil, which required specialized handling and processing in accordance with prescribed environmental standards.

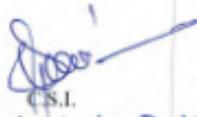
The report is submitted as per above.

 (P)
 (Paramdeep Khaira)

 JC(M)
 (Ankur Mahindran)

 MCH-V
 (Vipul Malhotra)

 Sahots
 C.S.O.
 (Ashwani Sahota)

 S.I.
 (Swinder Degla)

ਗਰੇਟਰ ਲੁਧਿਆਣਾ ਏਰੀਆ ਵਿਕਾਸ ਅਥਾਰਿਟੀ 786

Subject: Compliance of National Green Tribunal (NGT) Bench order dated 28-03-2025 in Original Application No. 317 of 2023 titled as Kapil Dev Vs State of Punjab.

As the above subject, a letter from the office of Deputy Commissioner, Ludhiana for providing Point-wise Compliance Certificate on 27 points/ locations in District Ludhiana where solid waste is unscientifically dumped and is creating health hazard. Point wise Compliance report concerned/ marked to GLADA, Ludhiana is given below:

Point No.	Environmental Issues	Remarks
11	On 200' bypass near railway lines	It is specifically mentioned here that the GLADA Urban Estates Dugri Phase- I, II and III which falls along the 200' wide road has been handed over to Municipal Corporation, Ludhiana. So, the solid waste management in these areas/ Urban Estates is managed by Municipal Corporation Ludhiana. The village Phullanwal, Dugri, Dhandra, Manakwal and Nagars under MCL boundary and its surrounding private colonies/nagars are throwing their garbage at odd hours in vacant private plots along 200' wide road. GLADA has granted contract for sweeping of roads only. Thus, it is mentioned that the solid waste found on this site is not from GLADA's Urban Estates and 200' wide road and is dumped by unknown persons illegally in vacant private plots by residents from surrounding urban estates which comes under jurisdiction of Municipal Corporation, Ludhiana and other private colonies and old habitated Nagars, where responsibility lies with Resident welfare Association, still this site has been cleaned and managed by GLADA. (Photographs attached)
15, 16	Churpur Road	It is mentioned here that Construction and Building waste and rubbish is dumped on both sides of the road. On investigation, it is perceived that on the side of Buddha Nallah, garbage is dumped on a private land falling in the jurisdiction of village Partap Singh Wala which is owned by Gurdeep Singh - 9814550819 (from sources nearby the site, but to be verified by revenue department). It was learned from sources nearby that Gurdeep Singh is doing business of land filling and this dump of C & B

ਗਰੇਟਰ ਲੁਧਿਆਣਾ ਏਰੀਆ ਵਿਕਾਸ ਅਥਾਰਿਟੀ

		waste on the site is created by him only. On the other side of the road, a board describing that the land belongs to Gram Panchayat of village Balloke is installed. As the rural/panchayat land does not come under jurisdiction of GLADA, hence, the C & B waste and garbage/rubbish dumped on this land is to be cleaned Department of Rural Development and Panchayat.
22	Fire to organic waste in Park Opp Jain Market, 200' Road	This fire incident took place in May, 2022. After investigation, it was found that this fire was set by some unknown person after 5:00 PM in non working hours. After this incident no such incident of fire had happened in any park under GLADA. Proactive steps are taken to prevent any such occurrences in future by increased surveillance of the areas. For disposal of organic waste of parks, berm cuttings etc, compost pits have been made by Horticulture wing of GLADA, in the vacant pockets of the area.

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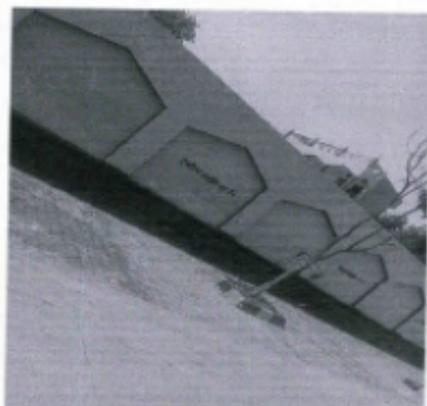
Before



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After





**Office of District Development and Panchayat Officer, Ludhiana**

To,

Deputy Commissioner,
Ludhiana (MA Branch)

Ref. No. 3418

Dated/ 05/06/25

Subject- Meeting Regarding Compliance of National Green Tribunal(NGT) Bench Order Dated 28.03.2025 in Original Application No. 317 of 2023 Titled As Kapil Dev vs State of Punjab.

Ref. Hon'ble Deputy Commissioner Ludhiana(MA Branch) Office Letter no. 17453/55/MA Dated 16.05.2025

Block Development and Panchayat Office Ludhiana-1 letter no. 1057 dated 19.05.2025

With reference to the above-mentioned subject, it is submitted that a report has been received from the Block Development and Panchayat Officer, Ludhiana-1 stating that "As per Order of Hon'ble NGT New Delhi Gram Panchayat removed all the garbage from the mentioned site and there is no dump present in this site now. Moreover Solid Waste Management Project has been going on with the convergence of SBM/15th FC/MGNREGA.

The report received from the Block Development and Panchayat Officer, Ludhiana-1 is attached with this letter and is being forwarded to you for further necessary action.


District Development and Panchayat Officer
Ludhiana

Handwritten
792
Translation
Copy

**OFFICE BLOCK DEVELOPMENT AND PANCHAYAT OFFICER LUDHIAN-1
PAU CAMPUS, LUDHIAN**

E-MAIL- ludhiana1bdpo@gmail.com

PHONE NO- 0161-2404838

To,

District Development and Panchayat Officer
Ludhiana.

Ref. No. 1057 Dated/ 19-05-2025

Subject:- Meeting Regarding Compliance of National Green Tribunal (NGT) Bench Order Dated 28-03-2025 in Original Application No. 317 OF 2023 Titled As Kapil Dev Vs State of Punjab.

Ref:- Hon'ble Deputy Commissioner Ludhiana (M.A.Branch) Office Letter No. 17453/55/MA Dated 16-05-2025.

With respect to the above cited subject it is submitted that as per Order of Hon'ble NGT New Delhi Gram Panchayat removed all the garbage from the mentioned site and there is no dump present in this site now. Moreover Solid Waste Management Project has been going on with the convergence of SBM/15th FC/MGNREGA. The Report is sent for kind information and necessary action Please.

Block Development and Panchayat Officer

Ludhiana-1

ਦਫਤਰ ਬਲਾਕ ਵਿਕਾਸ ਅਤੇ ਪੰਚਾਇਤ ਅਫਸਰ ਲੁਧਿਆਣਾ-1

ਪੀ.ਏ.ਯੂ. ਕੈਂਪਸ ਲੁਧਿਆਣਾ

ਈ.ਮੇਲ- ludhiana1bdpo@gmail.com

ਫੋਨ ਨੰਬਰ- 0161-2404838

ਸੇਵਾ ਵਿਖੇ

ਜਿਲ੍ਹਾ ਵਿਕਾਸ ਅਤੇ ਪੰਚਾਇਤ ਅਫਸਰ
ਲੁਧਿਆਣਾ

ਪੱਤਰ ਨੰਬਰ 1057 ਮਿਤੀ 19-05-2025

ਵਿਸ਼ਾ- Meeting Regarding Compliance of National Green Tribunal (NGT) Bench Order Dated 28-03-2025 in Criminal Application No. 317 Of 2023 Titled As Kapil Dev Vs State of Punjab.

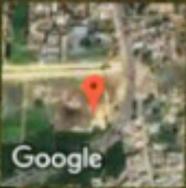
Ref- ਮਾਨਯੋਗ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ ਲੁਧਿਆਣਾ ਜੀ ਦੇ ਦਫਤਰ ਦਾ ਪੱਤਰ ਨੰਬਰ 17453/55/MA ਮਿਤੀ 16-05-2025.

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਅਤੇ ਹਵਾਲਾ ਅਧੀਨ ਪੱਤਰ ਦੇ ਮਹੱਥ ਵਿੱਚ ਬੰਨਤੀ ਹੈ ਕਿ ਮਾਨਯੋਗ ਬੈਂਚ.ਜੀ.ਟੀ ਨਵੀਂ ਦਿੱਲੀ ਜੀ ਦੇ ਹੁਕਮ ਅਨੁਸਾਰ ਗਰਾਮ ਪੰਚਾਇਤ ਗਿੱਲ ਵੱਲੋਂ ਮੇਨ ਰੋਡ ਤੋਂ ਕੂੜਾ ਕਰਕਟ ਉੱਘਵਾ ਦਿੱਤਾ ਗਿਆ ਹੈ ਅਤੇ ਮੇਰੇ ਤੇ ਉਕਤ ਕੂੜਾ ਤੇ ਕੋਈ ਵੀ ਕੂੜਾ ਕਰਕਟ ਦਾ ਡੰਪ ਨਹੀਂ ਹੈ। ਇਸ ਤੋਂ ਇਲਾਵਾ ਸੈਕਟਿਵ ਵੈਸਟ ਮੈਨੇਜਮੈਂਟ ਦਾ ਪ੍ਰੋਜੈਕਟ ਕਨਵਰਜੈਂਸ SBM/15th FC/MGNREGA ਦੇ ਨਾਲ ਕਰਵਾਇਆ ਜਾ ਸਿਰਾ ਹੈ ਜੋ। ਇਹ ਆਪ ਜੀ ਨੂੰ ਸੂਚਨਾ ਅਤੇ ਨੋਤੀਫੀ ਕਾਰਵਾਈ ਹਿੱਤ ਪੇਸ਼ ਹੈ ਜੀ।


 ਬਲਾਕ ਵਿਕਾਸ ਅਤੇ ਪੰਚਾਇਤ ਅਫਸਰ
 ਲੁਧਿਆਣਾ-1



GPS Map Camera



Ludhiana, Punjab, India

Rvx5+vw9, Shahid Jasdev Singh Nagar, Ludhiana, Punjab
141116, India

Lat 30.849734° Long 75.859558°

19/05/2025 03:41 PM GMT +05:30

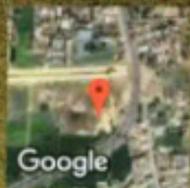
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May 19, 2025 3:35:26 PM



GPS Map Camera



Ludhiana, Punjab, India

Rvx5+vq9, Shahid Jasdev Singh Nagar, Ludhiana, Punjab
141116, India

Lat 30.849736° Long 75.859564°
19/05/2025 03:41 PM GMT +05:30

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May 19, 2025 3:35:35 PM

OFFICE IMPROVEMENT TRUST, LUDHIANA
ਦਫਤਰ ਨਗਰ ਸੁਧਾਰ ਟਰੱਸਟ, ਲੁਧਿਆਣਾ।

ਵਿਸ਼ਾ:- ਮਾਨਯੋਗ ਨੈਸ਼ਨਲ ਗ੍ਰੀਨ ਟ੍ਰਿਬਿਊਨਲ ਵੱਲੋਂ ਮਿਤੀ 28-03-2025 ਨੂੰ ਕਪਿਲ ਦੇਵ ਅਤੇ ਹੋਰ ਬਨਾਮ ਸਟੇਟ ਆਫ ਪੰਜਾਬ ਅਤੇ ਹੋਰ ਅਸਲ ਐਪਲੀਕੇਸ਼ਨ 317/2023 ਦੇ ਸਬੰਧ ਵਿੱਚ ਜਾਰੀ ਕੀਤੇ ਗਏ ਹੁਕਮਾਂ ਦੀ ਕੰਪਲਾਇੰਸ ਕਰਵਾਉਣ ਸਬੰਧੀ। (INTERIM REPORT ONLY)

S.No. as per orders dt. 09-12-2024 by Hon'ble NGT	Concerned Location	Action Taken by Department <i>As on 13/05/25</i>	ਦਫਤਰ ਵੱਲੋਂ ਕੀਤੀ ਗਈ ਕਾਰਵਾਈ <i>ਮਿਤੀ 13/05/25 ਤੱਕ</i>
2	Block C, Model Town Extension, Garbage is being dumped on daily basis into plot of LIT by MCL and put on fire by migrant labourers.	In this regard it is being stated that the concerned site in Model Town Extension. Part II is being used as a dumping point by MCL, Ludhiana. This scheme has already been transferred to MCL in the year 1994 for its maintenance and building control. A letter has already been dispatched to Commissioner, Zone-D, MCL Ludhiana, vide letter no. LIT/2673 Dt. 12-05-2025. All further necessary actions will be taken by MCL, Ludhiana only.	ਇਸ ਵਿਸ਼ੇ ਸਬੰਧੀ ਆਪ ਜੀ ਨੂੰ ਦੱਸਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਸਬੰਧਿਤ ਜਗ੍ਹਾ ਮਾਡਲ ਟਾਊਨ ਐਕਸਟੈਂਸ਼ਨ ਪਾਰਟ II ਵਿੱਚ ਪੈਂਦੀ ਹੈ। ਜਿਸਦੇ ਵਿੱਚ ਕਾਰਪੋਰੇਸ਼ਨ ਲੁਧਿਆਣਾ ਵੱਲੋਂ ਕੂੜਾ /ਮਲਬਾ ਆਦਿ ਸੁੱਟਿਆ ਜਾ ਰਿਹਾ ਹੈ। ਇਸੇ ਦੌਰਾਨ ਯੋਗ ਹੈ ਕਿ ਸਬੰਧਿਤ ਸਕੀਮ ਪਹਿਲਾਂ ਹੀ ਕਾਰਪੋਰੇਸ਼ਨ ਨੂੰ ਸਾਲ 1994 ਵਿੱਚ ਰੱਖ-ਰਖਾਵ ਲਈ ਸੌਂਪ ਦਿੱਤੀ ਗਈ ਸੀ। ਇਸ ਵਿਸ਼ੇ ਸਬੰਧੀ ਮਾਨਯੋਗ ਕਮਿਸ਼ਨਰ, ਜੇ-ਡੀ, ਐਮ.ਸੀ.ਐਲ, ਲੁਧਿਆਣਾ ਨੂੰ ਪੱਤਰ ਨੰ. ਲਟ/2673 ਮਿਤੀ 12-05-2025 ਰਾਹੀਂ ਸਬੰਧਿਤ ਜਗ੍ਹਾ ਨੂੰ ਸਾਫ ਕਰਵਾਉਣ ਲਈ ਯੋਗ ਹੁਕਮ ਜਾਰੀ ਕਰਨ ਲਈ ਲਿਖਿਆ ਜਾ ਚੁੱਕਾ ਹੈ। ਇਸ ਜਗ੍ਹਾ ਨੂੰ ਸਾਫ ਕਰਵਾਉਣ ਸਬੰਧੀ ਸਾਰੀ ਕਾਰਵਾਈ ਐਮ.ਸੀ.ਐਲ, ਲੁਧਿਆਣਾ ਵੱਲੋਂ ਹੀ ਕੀਤੀ ਜਾਣੀ ਹੈ ਜੀ।
12	Shaheed Bhagat Singh Nagar, Pakhowal Road, Ludhiana, Near Railway Line	In this regard, it is being stated that the concerned site was totally cleared by LIT and all the Construction and demolition waste, garbage, rubbish etc was removed. (Pictures of site clearance are being attached with this letter.) But a new dump has been created there in which a lot of Construction and demolition waste, garbage has been thrown. It is also stated that house garbage collectors of MCL deposit their garbage, collected	ਇਸ ਵਿਸ਼ੇ ਸਬੰਧੀ ਆਪ ਜੀ ਨੂੰ ਦੱਸਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਸਬੰਧਿਤ ਜਗ੍ਹਾ ਟਰੱਸਟ ਵੱਲੋਂ ਪਹਿਲਾਂ ਹੀ ਸਾਫ ਕਰਵਾ ਦਿੱਤੀ ਗਈ ਸੀ, ਜਿਸਦੀਆਂ ਫੋਟੋਆ ਨਾਲ ਨੰਬਰ ਹਨ। ਇਸੇ ਦੌਰਾਨ ਯੋਗ ਹੈ ਕਿ ਸਬੰਧਿਤ ਜਗ੍ਹਾ ਉੱਤੇ ਫਿਰ ਤੋਂ ਉਸਾਰੀ ਅਤੇ ਢਾਹਣ ਦੀ ਰਹਿੰਦ-ਖੂੰਹਦ, ਕੂੜਾ ਆਦਿ ਸੁੱਟਿਆ ਹੋਇਆ ਹੈ। ਇਸੇ ਇਹ ਵੀ ਦੱਸਣ ਯੋਗ ਹੈ ਕਿ ਘਰ ਦਾ ਕੂੜਾ ਇੱਕਠਾ ਕਰਨ ਵਾਲੇ ਬੰਦਿਆਂ ਵੱਲੋਂ ਜੋ ਕਿ ਕਾਰਪੋਰੇਸ਼ਨ ਨਾਲ ਸਬੰਧ ਰੱਖਦੇ ਹਨ, ਘਰ ਦਾ ਕੂੜਾ ਅਧਿਕਾਰਤ ਕੰਪੈਕਟਰ ਵਿੱਚ ਸੁੱਟਣ ਦੀ ਥਾਂ ਸਬੰਧਿਤ ਜਗ੍ਹਾ ਉੱਪਰ ਹੀ ਸੁੱਟ ਦਿੱਤਾ ਜਾਂਦਾ ਹੈ। ਜਿਸ ਨਾਲ

		waste at the concerned site instead of authorized compactors, resulting in a lot of nuisance. LIT is taking further necessary actions to remove all the waste and clear the concerned site again. This is under ongoing process and detail report will be sent to you along with photographs in near future.	ਲੋਕਾਂ ਨੂੰ ਕਾਫੀ ਪਰੇਸ਼ਾਨੀ ਦਾ ਸਾਹਮਣਾ ਕਰਨਾ ਪੈਂਦਾ ਹੈ। ਇਥੇ ਹੁਣ ਦੱਸਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਟਰੱਸਟ ਵੱਲੋਂ ਫਿਰ ਤੋਂ ਇਸ ਜਗ੍ਹਾ ਨੂੰ ਸਾਫ਼ ਕਰਵਾਉਣ ਲਈ ਠੋਸ ਕਦਮ ਉਠਾਏ ਜਾ ਰਹੇ ਹਨ ਅਤੇ ਜਲਦ ਹੀ ਆਉਣ ਵਾਲੇ ਸਮੇਂ ਵਿੱਚ ਇਸ ਜਗ੍ਹਾ ਨੂੰ ਸਾਫ਼ ਕਰਵਾ ਦਿੱਤਾ ਜਾਵੇਗਾ ਅਤੇ ਡੀਟੇਲ ਰਿਪੋਰਟ (ਨੱਥੀ ਫੋਟੋਆਂ) ਆਪ ਜੀ ਨੂੰ ਜਲਦ ਹੀ ਭੇਜ ਦਿੱਤੀ ਜਾਵੇਗੀ।
17	At Leisure Valley Block C, BRS Nagar, Ludhiana	In this regard it is being stated that the concerned site falls under the jurisdiction of MCL. All necessary actions will be taken by them only.	ਇਸ ਵਿਖੇ ਸਬੰਧੀ ਦੱਸਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਸਬੰਧਿਤ ਜਗ੍ਹਾ ਨਗਰ ਨਿਗਮ, ਲੁਧਿਆਣਾ ਦੇ ਅਧਿਕਾਰ ਖੇਤਰ ਅਧੀਨ ਆਉਂਦੀ ਹੈ। ਇਸ ਸਬੰਧ ਸਾਰੀ ਕਾਰਵਾਈ ਨਗਰ ਨਿਗਮ ਵੱਲੋਂ ਹੀ ਕੀਤੀ ਜਾਣੀ ਹੈ।
18	In and outside two nearby parks of Block G, SBS Nagar, Ludhiana	In this regard it is being stated that after receiving the concerned complaint, LIT has issued letters to all PMC's (Park management Committees) vide letter no. LIT/2741 dt 13-05-2025 directing them not to burn the collected organic waste of parks at any cost and rather utilise it by storing and making manure.	ਇਸ ਵਿਖੇ ਸਬੰਧੀ ਦੱਸਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਸਬੰਧਿਤ ਸ਼ਿਕਾਇਤ ਮਿਲਣ ਤੋਂ ਦਫਤਰ ਨਗਰ ਸੁਧਾਰ ਟਰੱਸਟ ਵੱਲੋਂ ਦਫਤਰ ਦੇ ਪੱਤਰ ਨੰ.ਲਏਟ/2741 ਮਿਤੀ 13-05-2025 ਰਾਹੀਂ ਸਾਰੀਆਂ ਪਾਰਕ ਮੈਨੇਜਮੈਂਟਸ ਕਮੇਟੀਆਂ ਨੂੰ ਸਖਤ ਹਦਾਇਤ ਕੀਤੀ ਗਈ ਹੈ ਕਿ ਉਹਨਾਂ ਵੱਲੋਂ ਕਿਸੇ ਵੀ ਸੂਰਤ ਵਿੱਚ ਇੱਕੋ ਕੀਤੇ ਗਏ ਕੂੜੇ ਨੂੰ ਅੱਗ ਨਾ ਲਗਾਈ ਜਾਵੇ ਅਤੇ ਇਸ ਨੂੰ ਕਿਸੇ ਢੁਕਵੀਂ ਜਗ੍ਹਾ ਤੇ ਇਕੱਠਾ ਕਰਕੇ, ਇਸਦੀ ਆਦ ਬਣਾ ਕੇ ਸਹੀ ਵਰਤੋਂ ਕੀਤੀ ਜਾਵੇ।
26	Shaheed Bhagat Singh Nagar, Ludhiana	In this regard it is being stated that after receiving the concerned complaint, the office of LIT, vide its letter no. LIT/2742-2745 dt. 13-05-2025, has issued strict directions to all the contractors who have been allotted the work of sanitation and lifting of garbage in various trust schemes not to burn the collected waste at any cost, so as to save the environment.	ਇਸ ਵਿਖੇ ਸਬੰਧੀ ਦੱਸਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਸਬੰਧਿਤ ਸ਼ਿਕਾਇਤ ਮਿਲਣ ਤੋਂ ਦਫਤਰ ਨਗਰ ਸੁਧਾਰ ਟਰੱਸਟ ਵੱਲੋਂ ਦਫਤਰ ਦੇ ਪੱਤਰ ਨੰ.ਲਏਟ/2742-2745 ਮਿਤੀ 13-05-2025 ਰਾਹੀਂ ਸਮੂਹ ਠੇਕੇਦਾਰਾਂ ਨੂੰ, ਜਿਨ੍ਹਾਂ ਨੂੰ ਟਰੱਸਟ ਦੀਆਂ ਵੱਖ-ਵੱਖ ਸਕੀਮਾਂ ਵਿੱਚ ਸੈਨੀਟੇਸ਼ਨ ਅਤੇ ਲਿਫਟਿੰਗ ਆਦਿ ਕਾਰਜਾਂ ਦਾ ਕੰਮ ਅਲਾਟ ਕੀਤਾ ਹੋਇਆ ਹੈ, ਨੂੰ ਸਖਤ ਹਦਾਇਤਾਂ ਜਾਰੀ ਕੀਤੀਆਂ ਗਈਆਂ ਹਨ ਕਿ ਇਕੱਠੇ ਕੀਤੇ ਗਏ ਕੂੜੇ ਨੂੰ ਕਿਸੇ ਵੀ ਸੂਰਤ ਵਿੱਚ ਅੱਗ ਨਾ ਲਗਾਈ ਜਾਵੇ ਤਾਂ ਜੋ ਵਾਤਾਵਰਣ ਦੀ ਸਾਂਭ-ਸੰਭਾਲ ਕੀਤੀ ਜਾ ਸਕੇ।

From

The Chairman,
Improvement Trust,
Ludhiana.

To

The Commissioner,
Municipal Corporation,
Ludhiana.

Memo.No.LIT/DB/ 1556 Dated 7-6-94

Subject- Transfer of Trust Schemes U/S 55 of the
PTI Act, 1922.

Reference your telephone discussion on 31.5.94
on the subject noted above.

It is to inform you that the requisite plan
of the development schemes of Bhai kandhir Singh Nagar
(550 Acre), Moh. Town Extn, Part-II (400 Acre), Gian Singh
Rarwala Market (6 Acre), Damoh Nagar (4 Acre) and Dr.
Kitchlu Nagar Block-F (24 Acre) have been delivered to
Sh. J.P. Singh, Corporation Town Planner today by Sh. R.K.
Gupta, Asstt. Town Planner, Improvement Trust Ludhiana.

It is, therefore, requested that the schemes
be taken over without any further delay, so that the
residents face no problem.

3/6/94
Chairman,
Improvement Trust, Ludhiana.

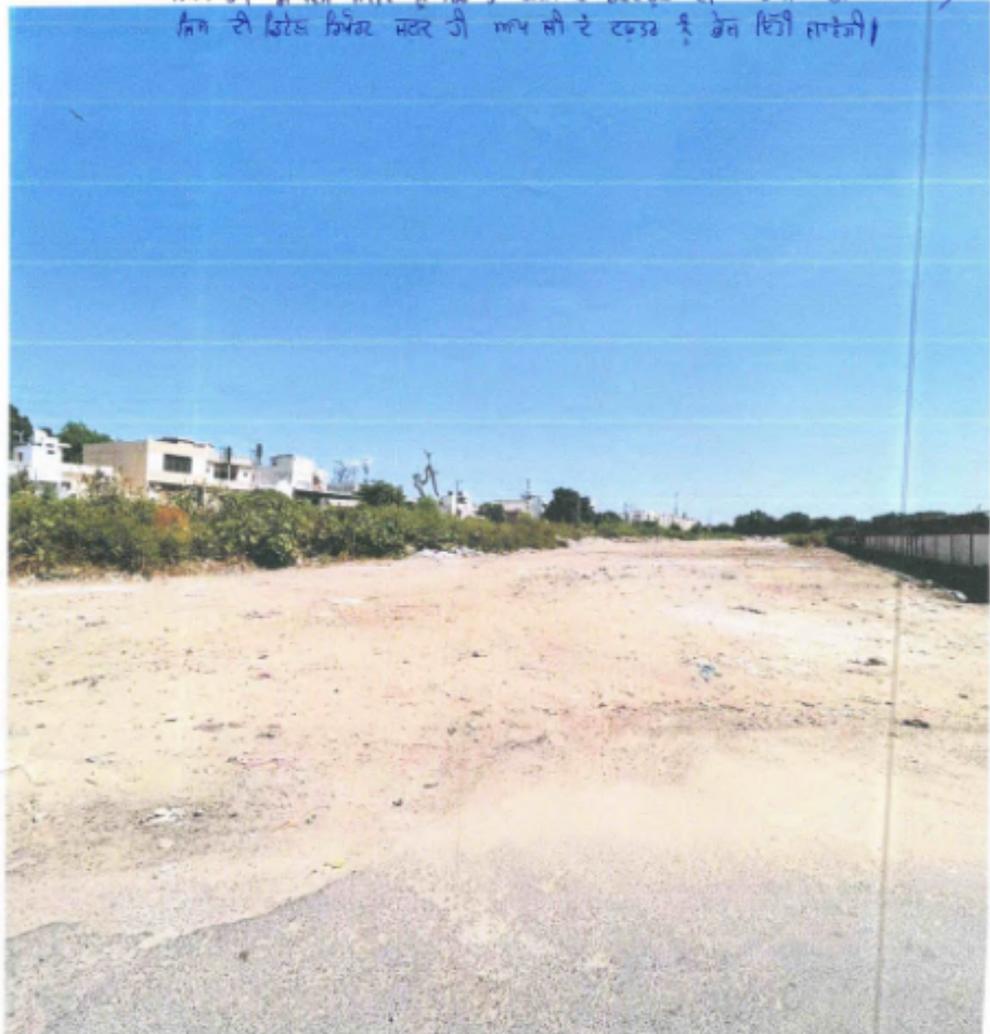
Sr No 12

Shaheed Bhagat Singh Nagar New Railway Line, Patnaul Road, LDH

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ਦਫਤਰ ਨਾਲ ਸੁਧਾਰ ਕੇਂਦਰ ਉਲਟਾਵਾ ਦੇਣੇ ਉਸ ਨੀਚੇ ਆਇਰ ਪੋਲਾਂ
ਪੂਰੀ ਕਲੀਅਰ ਕਰ ਦਿੱਤੀ ਗਈ ਸੀ। ਪਰ ਹੁਣ ਇਸ ਤੋਂ ਬਲਕਾ/ਬੜਾ ਮਾਫੀ ਮੰਗਿਆ
ਗਿਆ ਤੇ, ਜੇ ਇਸ ਆਇਰ ਪੋਲ ਤੋਂ ਕਲੀਅਰ ਕਰਵਾਉਣ ਦੀ ਕਾਬਜ਼ਗੀ ਕੋਈ ਨਾ ਕਰੇ ਤੇ,
ਜਿਸ ਦੇ ਡਿਰੈਕ ਮਿਸ਼ਨ ਮਲਰ ਤੇ ਸਾਖ ਸੀ ਦੇ ਦਫਤਰ ਤੇ ਕੇਸ ਦਿੱਤੀ ਜਾਵੇਗੀ।





OFFICE OF SUB DIVISIONAL MAGISTRATE
LUDHIANA (EAST)

Annexure - 8

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To

The Hon'ble Deputy Commissioner
Ludhiana (M.A Branch)

No- 3684 / Date- 24/07/2025

Subject-

REGARDING COMPLIANCE OF HON'BLE NATIONAL GREEN TRIBUNALS ORDER DATED ON 28.03.2025 in OA no 317 of 2023 (In ref Kapil Dev VS State of Punjab & Ors)

Ref-

In the reference of Your's Office letter No 22724 dated 16.07.2025.

Regarding the above subject and the letter under Reference, a Report was received from Naib Tehsildar Ludhiana (East) vide letter no 815 dated 23.07.2025 Which is as follows:-

Sr No.	Description of Site	Comments/Reply	Report	Report Date 23.07.2025
4.	Jawahar Nagar Comp	It is submitted that Jawahar Nagar Camp Portable Compactor site is fully operational, where segregated waste is compacted and disposed of scientifically. It is further submitted that Municipal Corporation, Ludhiana has also deployed Police officials for enforcement and ensuring no waste pickers from informal sector dropped waste outside in the open during night time at this site. No objection given by applicant.	Naib Tehsildar Ludhiana (East) Personally visited the site with office employee of Municipal Corporation. the report send by MC Ludhiana is duly correct.	Naib Tehsildar Ludhiana (East) again Personally visited the site with office employee of Municipal Corporation. the report send by MC Ludhiana is duly correct.
5.	Near Suffian Chowk	It is submitted that this site was a temporary garbage collection point. Now this site is closed permanently, and the daily collected waste designated for this Site has been shifted to Cheema Chowk Compactor Site which is now fully operational and segregated waste is compacted and disposed of scientifically. Photographs attached herewith as Annexure 2.	-do-	-do-
6.	Budha Nallah near Gaushala Funeral Ground	It is submitted that Secondary Point Budha Nallah near Gaushala Funeral Ground site is permanently closed, and no waste is being collected and disposed of at this site. It is further submitted that garbage collected from this site has been shifted to the nearby located portable compactor transfer stations i.e. 1. Back side dental college, 2. Khwaja Kothi compactors station site.) Solid Waste is being processed scientifically as per solid waste management rules 2016.	-do-	-do-
7.	Focal Point Road opp. Vishwanth Mandir	It is submitted that this site was a temporary garbage collection point. Now this site is closed permanently, and the daily collected waste designated for this Site has been shifted to 100 Feet Road and Metro Road Compactor Sites which is now fully operational. Photographs and Copy of Log Book attached herewith as Annexure 3.	-do-	-do-
9.	Suffian chowk (Mistakenly mentioned as	It is submitted that this site was a temporary garbage collection point and now this site is closed permanently. It is		

(Handwritten mark)

	Suffian Chowk but the second photograph of Annexure-3 of Original Application pertains to Saidan Chowk and garbage being dumped daily here)	further submitted that daily collected waste designated from this Site has been shifted to nearby Choema Chowk Compactor Site and now it is fully operational. (Refer to Serial No. 4) Photographs attached herewith as Annexure 2)	-do-	-do- 804
10.	Near Budh Nallah, Bajwa Nagar	It is submitted that Bajwa Nagar Portable Compactor site is fully operational and operating efficiently as per SWM Rules and segregated waste is compacted and disposed of scientifically. Photographs attached herewith as Annexure 5.	-do-	-do-
13.	Near Iskkar Wala Pul (old Kacheri area)	It is submitted that this site is temporary open garbage collection point. It is further submitted that portable compactor at this site is fully operational and there are 08 portable compactors installed at this site which are fully operational. It is further submitted that issue of open dumping has been properly resolved, and the compactor is actively processing and segregating waste in accordance with prescribed SWM rules. Photographs and Copy of Log Book attached herewith as Annexure 6.	-do-	-do-
19.	AT Civil Surgeon Office, Civil Lines Ludhiana	This Site is under Municipal Corporation, Ludhiana.	This report has not been received.	This report has not been received.
20.	Model Town near Barista	It is submitted that no objection has been received from complainant in relation to this site.	-do-	-do-
24.	Chowk Saidan on Banks of Budh Nallah at Gaushala Road, outside Shops near Budha Nallah at bajwa nagar, old G.T. Road, on banks of Sidhwan Canal at Gill bridge, Focal Point Phase V Road.	It is submitted that Sidhwan canal portable compactor site is permanently closed. It is further submitted that garbage is collected from this site has been shifted to Pratap Chowk and Dugri Portable compactor sites. Both compactor sites are fully operational.	-do-	-do-
25.	Non utilization of resources	It is submitted that the Door-to-door collection is carried out by Informal sector of waste collectors. It is further submitted that Municipal Corporation, Ludhiana has been deployed 350 E-rickshaw for door-to-door collection across the city. In entire city more than 5000 beats, 93% Door to Door Collection is done by E-rickshaw and other means. It is further submitted that 32 designated Portable Compactor Transfer Stations have been established throughout the city, which have been fully operational. Additionally, a workforce of 500 employees is actively engaged in achieving the set objectives	-do-	-do-

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		of waste collection, transportation, and processing in accordance with Solid Waste Management Rules. It is further submitted that the Integrated Solid Waste processing of MSW shall be established at Jamalpur for which the Technical Feasibility Report has been prepared and sent to Head Office for approval.		
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Report sent to you for further necessary action please.
Encl As Above


Sub Divisional Magistrate
Ludhiana (East)

		hours. After this incident no such incident of fire had taken place For disposal of organic waste of parks, berm cuttings etc. compost pits have been made by Horticulture wing of GLADA, in the Vacant pockets of the area.	ਦੀ ਅਜਿਹੀ ਕੋਲੋ ਘਟਨਾ ਨਹੀਂ ਵਾਪਰੀ। ਪਾਰਕ ਬਰਮ ਕਟਿੰਗ ਅਦਿ ਦੇ ਠੀਕ ਰਹਿਣ ਖ਼ੁਸ਼ੀ ਦੇ ਨਿਪਟਾਰੇ ਲਈ, ਸਲਾਹ ਦੇ ਸਹਮਾਨੀ ਵਿੱਚ ਦੁਆਰਾ ਕੰਮਕਰ ਵਿੱਚ ਪਾਰੀ ਕਰਾ ਤੇ ਅਦ ਦੇ ਟੀਏ ਕਰਾਏ ਗਏ ਹਨ।
4	26 Shaheed Bhagat Singh Nagar Ludhiana	No incident of garbage being put on fire comes to notice on site. Moreover, the office of LT vide its letter no LT/2742-2745 dt: 13.05.2025, has issued strict directions to all the contractors who have been allotted the work of sanitation and lifting of garbage in various trust schemes.	ਮੇਰੇ ਪਰ ਕੁਝ ਨੂੰ ਖੋਲ੍ਹ ਲਗਾਉਣ ਦੀ ਕੋਈ ਘਟਨਾ ਨਹੀਂ ਵਾਪਰੀ ਕੋਲੋ ਸੀ। ਇਸ ਤੋਂ ਇਲਾਵਾ LT ਦੇ ਦਫਤਰ ਪੱਤਰ ਨੰ. LT/2742-2745 ਮਿਤੀ 13.05.2025 ਦੇ ਮੁਤਾਬਿਕ ਸਾਰੇ ਕੁਰਾ ਕੰਮਕਰ ਦਾ ਕੰਮ ਕਰਾਏ ਠੇਕੇਦਾਰ ਨੂੰ ਸਖਤ ਨਿਰਦੇਸ਼ ਜਾਰੀ ਕੀਤੇ ਹਨ।
5	8. On main G.T Road Opp. Wholesale vegetable Market.	Under your instructions, on June 26, 2025, the site was inspected. During the inspection, it was observed that there boundary was a wall which was constructed at the site and this site is often used as the dump of garbage. On the day of inspection there was dumping of garbage. Therefore, cleaning of garbage needs to be done.	ਅਪ ਜੀ ਦੇ ਹੁਕਮ ਮੁਤਾਬਿਕ ਮਿਤੀ 26.06.2025 ਨੂੰ ਸਮੱਤਰ ਸਾਈਟ ਦਾ ਮੇਰਾ ਫੀਲਡ ਗਿਆ ਮੇਰੇ ਫੀਲਡ ਪਾਇਆ ਗਿਆ ਕਿ ਸਮੱਤਰ ਸਾਈਟ ਤੋਂ ਕੁਰਾ ਠੁੰਡਣ ਲਈ ਚਾਰ ਚਿਵਾਰੀ ਬਣੀ ਪਈ ਸੀ। ਇਸ ਵਿੱਚ ਕੁਰਾ ਠੁੰਡਿਆ ਜਾਂਦਾ ਹੈ। ਮੇਰੇ ਕਾਲੇ ਚਿੱਠੀ ਵੀ ਕੁਰਾ ਠੇਕੇਦਾਰ ਸੀ। ਇਸ ਕਰਕੇ ਇਸ ਤੋਂ ਖੋਲ੍ਹ ਕਾਰਵਾਈ ਕਰਨੀ ਬਣਦੀ ਹੈ।
6	14. Inner Roads at Bahadur K Road	The relevant site was inspected on 26.06.2025. During the inspection, it was found that except some places of inner roads at Bahadur K road were cleaned.	ਮਿਤੀ 26.06.2025 ਨੂੰ ਸਾਈਟ ਦਾ ਨਿਰੀਖਣ ਕੀਤਾ ਗਿਆ ਸਾਈਟ ਦੇ ਨਿਰੀਖਣ ਦੌਰਾਨ ਇਹ ਦੇ ਸਕਾ ਨੂੰ ਛੱਡ ਕੇ ਖੂਲੀ ਰੋਡ ਸਾਫ਼ ਪਈ ਗਈ।
7	15 Churpur Road	Inspection of site was done on 26 June 2025. Whole road was well cleaned and employees of municipal corporation were also cleaning the roads.	ਸਮੱਤਰ ਜਗ੍ਹਾ ਦਾ ਨਿਰੀਖਣ ਮਿਤੀ 26.06.2025 ਨੂੰ ਕੀਤਾ ਗਿਆ ਸਾਰੀ ਸੁਰਤਕੁਰ ਰੋਡ ਉੱਪਰ ਸਫ਼ਾਈ ਤਰੀਕੀ ਬਖਸ਼ ਪਈ ਗਈ ਅਤੇ ਨਗਰ ਨਿਗਮ ਕੁਲੀਆਂ ਦਾ ਸਹਮਾਨੀ ਸਾਫ਼ ਸਫ਼ਾਈ ਦਾ ਕੰਮ ਕਰ ਰਹੇ ਸਨ।
8	16 Bank of Budha Nallah near Bachan Singh Marg	The inspection was done on 26.05.2025. During the inspection it was found that on the banks of budha nallah there were some kind of garbage at some places which needs to be cleaned. The remaining places were found	ਸਮੱਤਰ ਜਗ੍ਹਾ ਦਾ ਨਿਰੀਖਣ ਮਿਤੀ 26.06.2025 ਨੂੰ ਕੀਤਾ ਗਿਆ ਕੁਰਾ ਨਾਲੋਂ ਦੇ ਚਿਨਾਰੇ ਵਾਲੀ ਥਾਂ ਤੇ ਕੁਝ ਕੁ ਕਰਾ ਦਾ ਕਰਾ ਪਾਇਆ ਗਿਆ ਸੀ ਨੂੰ ਸਾਫ਼ ਕਰਵਾਉਣ ਲਈ ਖੋਲ੍ਹ ਕਾਰਵਾਈ ਕੀਤੀ ਜਾਣੀ ਜਾਰੀ ਹੈ। ਬਾਕੀ ਥਾਂ ਸਾਫ਼ ਹਨ।
9	23. D.C Office Ludhiana.	The site was inspected on 26.06.2025. In front of D.C. Office, Ludhiana. The Site was found cleaned but at the crossover of road there was presence of dumped garbage Which needs to be cleaned.	ਦਫਤਰ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ ਸੁਚਿਖਣ ਦਾ ਨਿਰੀਖਣ ਮਿਤੀ 26.06.2025 ਨੂੰ ਕੀਤਾ ਗਿਆ ਦਫਤਰ ਵਾਲੀ ਥਾਂ ਤੇ ਸਫ਼ਾਈ ਪਈ ਗਈ ਦਫਤਰ ਦੇ ਸਹਮਾਨੀ ਸਤਰ ਪਾਰ ਤੋਂ ਕੋਲੀ ਅਤੇ ਕਰਕੇ ਦਾ ਕੰਮ ਪਾਇਆ ਗਿਆ ਇਸ ਨੂੰ ਸਾਫ਼ ਕਰਵਾਉਣਾ ਖੋਲ੍ਹ ਕੇ ਰੋਣਾ।
10	2. Block-C, Model Town Extension, Ludhiana.	Under your instructions, on June 25, 2025, the site was inspected along with the Halqa Patwari, Phullawal. During the inspection, it was observed that a boundary wall had been constructed at the site to prevent the dumping of garbage. However, the wall was broken in some places, which allows unknown individuals to dump garbage there at night. Therefore, the boundary wall needs to be repaired completely.	ਅਪ ਜੀ ਦੇ ਹੁਕਮ ਮੁਤਾਬਿਕ ਮਿਤੀ 25.06.2025 ਨੂੰ ਹਲਕਾ ਪਟਵਾਰੀ ਫੁਲਵਾਲ ਨੂੰ ਨਾਲ ਨਿਗ ਕੇ ਸਮੱਤਰ ਸਾਈਟ ਦਾ ਮੇਰਾ ਫੀਲਡ ਗਿਆ ਮੇਰੇ ਫੀਲਡ ਪਾਇਆ ਗਿਆ ਕਿ ਸਮੱਤਰ ਸਾਈਟ ਤੋਂ ਕੁਰਾ ਠੁੰਡਣ ਤੋਂ ਰੋਕਣ ਲਈ ਚਾਰੀ ਚਿਵਾਰੀ ਬਣੀ ਪਈ ਸੀ ਪਰ ਕੁਝ ਜਗ੍ਹਾ ਤੋਂ ਠੁੰਡੀ ਕੋਲੋ ਸੀ। ਇਸ ਕਰਕੇ ਅਦ ਪਛਾਣੇ ਕੋਲਾ ਫੀਲਡ ਕਾਰ ਨੂੰ ਠੀਕ ਕੁਰਾ ਠੁੰਡ ਦਿਤਾ ਜਾਂਦਾ ਹੈ। ਇਸ ਕਰਕੇ ਚਾਰ ਚਿਵਾਰੀ ਦੀ ਸੁਰੱਖਿਤ ਕਰਨੀ ਬਣਦੀ ਹੈ।
11	3. Model Town Ext. Block-D Road to ATI chowk	The relevant site was inspected with the Patwari. During the inspection, the Dugri Portable Compactor Site was found to be operational. Wet and dry waste was separated there. Notably, no fresh waste was observed outside the compactor site.	ਹਲਕਾ ਪਟਵਾਰੀ ਨਾਲ ਸਮੱਤਰ ਸਾਈਟ ਦਾ ਨਿਰੀਖਣ ਕੀਤਾ ਗਿਆ ਸਾਈਟ ਤੋਂ ਨਿਰੀਖਣ ਦੌਰਾਨ ਫੁੱਲਵਾਲ ਮੋਟਰਾਈਜ਼ ਕੰਪੈਕਟਰ ਸਾਈਟ ਚਾਲੂ ਪਈ ਗਈ। ਇਸ ਵਿੱਚ ਚਿੱਠੀ ਅਤੇ ਠੁੰਡੇ ਕੁਰਾ ਨੂੰ ਵੱਖ ਕੀਤਾ ਗਿਆ ਸੀ। ਅਸ ਤੋਂ ਕੋਲੀ ਸਾਈਟ ਦੇ ਕਰਾ ਕੋਲੋ ਕੁਰਾ

			ਨਹੀਂ ਦੱਸਿਆ ਗਿਆ।
12	B. On 200' bypass near railway lines.	Sites inspection was conducted around the 200-foot bypass near the railway lines. The areas surrounding the bypass were found to be mostly clean. Some places had a small amount of construction and demolition debris and garbage	ਕੋਲਵੇਂ ਸਾਈਟਾਂ ਦੇ ਨੇੜੇ 200 ਫੁੱਟ ਬਾਈਪਾਸ ਦੇ ਆਪ ਘੇਰੇ ਲੱਭੇ ਗਏ ਸਨ। ਕਾਠੀਆਂ ਦੇ ਖਾਸ ਖਾਸ ਸਾਈਟਾਂ ਨਿਰੀਖਣ ਲਾਭ ਸਨ। ਕੁਝ ਜਗ੍ਹਾ ਤੇ ਉਲਟੀ ਤੇ ਚਾਹਟ ਦੀ ਚਰਿੰਟ ਖੁੰਟ ਅਤੇ ਕੁਝ ਖੋੜੀ ਖਾੜਾ ਚਿੱਟ ਸੀ।
13	12. Shaheed Bhagat Singh nagar, Pakhowal Road Ludhiana	An inspection was carried out today at the site related to the Patwari Sunet area. Many places were found to be quite clean. Discussions with local residents revealed that the Nagar Sudhar Trust cleans the area regularly. But, some unidentified individuals are dumping waste in some spots.	ਹਲਕਾ ਪਟਵਾਰੀ ਸੁਨੇਟ ਨਾਲ ਸਬੰਧਤ ਸਾਈਟ ਦਾ ਮੌਕਾ ਦੱਸਿਆ ਗਿਆ। ਮੌਕੇ ਤੇ ਕਾਠੀ ਖਾੜਾ ਲਾਭ ਨਜ਼ਰ ਆਇਆ। ਇਸ ਸਬੰਧੀ ਸਥਾਨਕ ਰੋਕਾ ਨਾਲ ਕੰਬਲਾਤ ਕੀਤੀ ਗਈ। ਨਿਸ਼ ਤੇ ਚਿੱਟ ਪਤਾ ਲੱਗਾ ਕਿ ਨਗਰ ਸੁਧਾਰ ਟਰਸਟ ਵੱਲੋਂ ਜਗ੍ਹਾ ਨੂੰ ਸਫ਼ ਕਰਵਾਇਆ ਜਾਂਦਾ ਹੈ। ਪੁੰਤੂ ਕੁਝ ਅਣ-ਪਛਾਣੇ ਲੋਕਾਂ ਵੱਲੋਂ ਕੁਝ ਟੁਕਾ ਚਿੱਟਾ ਜਾਂਦਾ ਹੈ। ਇਸ ਸਬੰਧੀ ਨਿਗਰਾਨੀ ਦੀ ਗੱਲ ਹੈ।
14	17 At Leisure valley Block C, BRS Nagar Ldh.	A compliance report from the Office of the Nagar Sudhar Trust, Ludhiana, indicates that the site in question, likely the Patwari Sunet, falls under the jurisdiction of the Ludhiana Corporation. But Municipal Corporation's compliance report don't containing details about this sites	ਫਤਹਿ ਨਗਰ ਸੁਧਾਰ ਟਰਸਟ, ਲੁਧਿਆਣਾ ਵੱਲੋਂ ਪ੍ਰਾਪਤ ਕੀਮਤੀਆਂ ਰਿਪੋਰਟ ਮੁਤਾਬਿਕ ਸਬੰਧਤ ਸਾਈਟ ਨਗਰ ਨਿਗਮ ਲੁਧਿਆਣਾ ਦੇ ਅਧਿਕਾਰ ਮੇਤਰ ਆਉਂਦੀ ਹੈ। ਇਸ ਸਬੰਧੀ ਕਾਠੀ ਕਾਰਵਾਈ ਨਗਰ ਨਿਗਮ ਲੁਧਿਆਣਾ ਵੱਲੋਂ ਕੀਤੀ ਜਾਂਦੀ ਹੈ। ਇਥੇ ਰਿਕਾਰਡਸ ਹੈ ਕਿ ਨਗਰ ਨਿਗਮ ਲੁਧਿਆਣਾ ਦੀ ਕੰਪਲਾਇੰਸ ਰਿਪੋਰਟ ਵਿੱਚ ਇਸ ਦਾ ਕੋਈ ਜਿਲਾ ਨਹੀਂ ਹੈ।
15	18.Parks of Block-G, near City Centre SBS Nagar Ludhiana.	During a recent inspection of the site no instances of garbage dumping were observed, and no garbage was found on the site itself. Via Improvement Trust's letter no. LIT/2741 dated May 13, 2025, they've issued instructions to all Park Management Committees about this matter.	ਮੌਕੇ ਪਰ ਕੁਝ ਸਾੜ੍ਹਨ ਦੀ ਕੋਈ ਘਟਨਾ ਸਾਹਿਬ ਨਜ਼ਰ ਨਹੀਂ ਆਈ ਅਤੇ ਸਾਈਟ ਘਰ ਕੋਈ ਕੁਝ ਨਹੀਂ ਦੱਸਿਆ ਗਿਆ। ਫਤਹਿ ਨਗਰ ਸੁਧਾਰ ਟਰਸਟ ਵੱਲੋਂ ਫਤਹਿ ਤੇ ਪੇਟਰ ਨੂੰ, ਕਾਠੀ ਸਾਈਟ ਪਾਰਕ ਮੈਨੇਜਮੈਂਟ ਕਮੇਟੀਆਂ ਨੂੰ ਹਦਾਇਤਾਂ ਕੀਤੀਆਂ ਜਾਰੀ ਹਨ।
16	21. Near MGM School, dugri	The site was visited on June 25, 2025, with halka Patwari Phullawal. No garbage dump was observed near the site.	ਹਲਕਾ ਪਟਵਾਰੀ ਸੁਨੇਟ ਨਾਲ ਨੇੜੀ 25.06.2025 ਨੂੰ ਸਾਈਟ ਦੇ ਨੇੜੇ ਕੋਈ ਕੁਝ ਦਾ ਡੰਪ ਨਜ਼ਰ ਨਹੀਂ ਆਇਆ।

Sd/-

Sub Divisional Magistrate
Ludhiana (West)

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ਦਿਸ਼ਾ:-

ਮਾਨਯੋਗ ਨੈਸ਼ਨਲ ਗ੍ਰੀਨ ਟ੍ਰਿਬਿਊਨਲ ਵੱਲੋਂ ਮਿਤੀ 28-03-2025 ਨੂੰ ਕਪਿਲ ਦੇਵ ਅਤੇ ਹੋਰ ਬਨਾਮ ਸਟੇਟ ਆਫ ਪੰਜਾਬ ਅਤੇ ਹੋਰ ਅਸਲ ਐਪਲੀਕੇਸ਼ਨ 317/2023 ਦੇ ਸਬੰਧ ਵਿੱਚ ਜਾਰੀ ਕੀਤੇ ਗਏ ਹੁਕਮਾਂ ਦੀ ਕੰਪਲਾਇੰਸ ਕਰਵਾਉਣ ਸਬੰਧੀ।

Sr. No. as per orders dt. 09-12-2024 by Hon'ble NGT	Concerned Location	Action Taken by Department	ਦਫਤਰ ਵੱਲੋਂ ਕੀਤੀ ਗਈ ਕਾਰਵਾਈ
2	Block C, Model Town Extension, Garbage is being dumped on daily basis into plot of LIT by MCL and put on fire by migrant laborers.	In this regard it is being stated that the concerned site in Model Town Extension. Part II is being used as a dumping point by MCL, Ludhiana. This scheme has already been transferred to MCL in the year 1994 for its maintenance and building control. A letter has already been dispatched to Commissioner, Zone-D, MCL Ludhiana, vide letter no. LIT/2673 Dt. 12-05-2025. Further Improvement Trust Ludhiana is still lifting garbage and debris from this site be cleared. (Photographs Attached)	ਇਸ ਵਿਸ਼ੇ ਸਬੰਧੀ ਆਪ ਜੀ ਨੂੰ ਦੱਸਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਸਬੰਧਿਤ ਜਗ੍ਹਾ ਮਾਡਲ ਟਾਊਨ ਐਕਸਟੈਂਸ਼ਨ ਪਾਰਟ II ਵਿੱਚ ਪੈਂਦੀ ਹੈ। ਜਿਸਦੇ ਵਿੱਚ ਕਾਰਪੋਰੇਸ਼ਨ ਲੁਧਿਆਣਾ ਵੱਲੋਂ ਕੂੜਾ /ਮਲਬਾ ਆਦਿ ਸੁੱਟਿਆ ਜਾ ਰਿਹਾ ਹੈ। ਇਥੇ ਦੱਸਣ ਯੋਗ ਹੈ ਕਿ ਸਬੰਧਿਤ ਸਕੀਮ ਪਹਿਲਾਂ ਹੀ ਕਾਰਪੋਰੇਸ਼ਨ ਨੂੰ ਸਾਲ 1994 ਵਿੱਚ ਰੱਖ-ਰਖਾਵ ਲਈ ਸੌਂਪ ਦਿੱਤੀ ਗਈ ਸੀ। ਇਸ ਵਿਸ਼ੇ ਸਬੰਧੀ ਮਾਨਯੋਗ ਕਮਿਸ਼ਨਰ, ਜੇ.ਨ-ਡੀ, ਐਮ.ਸੀ.ਐਲ, ਲੁਧਿਆਣਾ ਨੂੰ ਪੱਤਰ ਨੰ. ਲਟ/2673 ਮਿਤੀ 12-05-2025 ਰਾਹੀਂ ਸਬੰਧਿਤ ਜਗ੍ਹਾ ਨੂੰ ਸਾਫ ਕਰਵਾਉਣ ਲਈ ਯੋਗ ਹੁਕਮ ਜਾਰੀ ਕਰਨ ਲਈ ਲਿਖਿਆ ਜਾ ਚੁੱਕਾ ਹੈ। ਪ੍ਰੰਤੂ ਫਿਰ ਵੀ ਟਰੱਸਟ ਵੱਲੋਂ ਇਸ ਜਗ੍ਹਾ ਤੋਂ ਲਗਾਤਾਰ ਮਲਬਾ ਕੂੜਾ ਚੱਕਿਆ ਜਾ ਰਿਹਾ ਹੈ। (ਨੱਥੀ ਫੋਟੋਆਂ)
12	Shaheed Bhagat Singh Nagar, Pakhowal Road, Ludhiana, Near Railway Line	In this regard, it is being stated that the concerned site was totally cleared by LIT and all the Construction and demolition waste, garbage, rubbish etc was removed. (Pictures of site clearance are being attached with this letter.) But a new dump has been created there in	ਇਸ ਵਿਸ਼ੇ ਸਬੰਧੀ ਆਪ ਜੀ ਨੂੰ ਦੱਸਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਸਬੰਧਿਤ ਜਗ੍ਹਾ ਟਰੱਸਟ ਵੱਲੋਂ ਪਹਿਲਾਂ ਹੀ ਸਾਫ ਕਰਵਾ ਦਿੱਤੀ ਗਈ ਸੀ, ਜਿਸਦੀਆਂ ਫੋਟੋਆਂ ਨਾਲ ਨੱਥੀ ਹਨ। ਇਥੇ ਦੱਸਣ ਯੋਗ ਹੈ ਕਿ ਸਬੰਧਿਤ ਜਗ੍ਹਾ ਉੱਤੇ ਫਿਰ ਤੋਂ ਉਸਾਰੀ ਅਤੇ ਢਾਹਣ ਦੀ ਰਹਿੰਦ-ਖੂੰਹਦ, ਕੂੜਾ ਆਦਿ ਸੁੱਟਿਆ ਹੋਇਆ ਹੈ। ਇਥੇ ਇਹ ਵੀ ਦੱਸਣ ਯੋਗ ਹੈ ਕਿ ਖਰ ਦਾ ਕੂੜਾ ਇੱਕਠਾ ਕਰਨ ਵਾਲੇ ਬੰਦਿਆਂ ਵੱਲੋਂ ਜੇ ਕਿ ਕਾਰਪੋਰੇਸ਼ਨ ਨਾਲ

	<p>which a lot of Construction and demolition waste, garbage has been thrown. It is also stated that house garbage collectors of MCL deposit their garbage, collected waste at the concerned site instead of authorized compactors, resulting in a lot of nuisance. LIT is lifting garbage and debris from the site and it will be cleared the concerned site. (Photographs Attached)</p>	<p>819 ਸਬੰਧ ਰੱਖਦੇ ਹਨ, ਅਰ ਦਾ ਕੂੜਾ ਅਤੇ ਕੰਪੈਕਟਰ ਵਿੱਚ ਸੁੱਟਣ ਦੀ ਥਾਂ ਸਬੰਧਿਤ ਜਗ੍ਹਾ ਉੱਪਰ ਹੀ ਸੁੱਟ ਦਿੱਤਾ ਜਾਂਦਾ ਹੈ। ਜਿਸ ਨਾਲ ਲੋਕਾਂ ਨੂੰ ਕਾਫੀ ਪਰੇਸ਼ਾਨੀ ਦਾ ਸਾਹਮਣਾ ਕਰਨਾ ਪੈਂਦਾ ਹੈ। ਇਥੇ ਹੁਣ ਦੱਸਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਟਰੱਸਟ ਵੱਲੋਂ ਮੈਂਕੇ ਤੇ ਸਾਈਟ ਤੋਂ ਮਲਕਾ ਅਤੇ ਕੂੜਾ ਲਗਾਤਾਰ ਚੁੱਕਿਆ ਜਾ ਰਿਹਾ ਹੈ। ਜੇ ਕਿ ਮੈਂਕੇ ਤੇ ਲੰਗਰਗ 75% ਮਲਕਾ/ਕੂੜਾ ਆਦਿ ਚੁੱਕਿਆ ਜਾ ਚੁੱਕਾ ਹੈ ਅਤੇ ਬਕਾਇਆ ਰਹਿੰਦਾ ਮਲਕਾ/ਕੂੜਾ ਚੁੱਕਿਆ ਜਾ ਚੁੱਕਾ ਹੈ। (ਨਬੀ ਫੋਟੋਆਂ)</p>
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Model Town brocked.



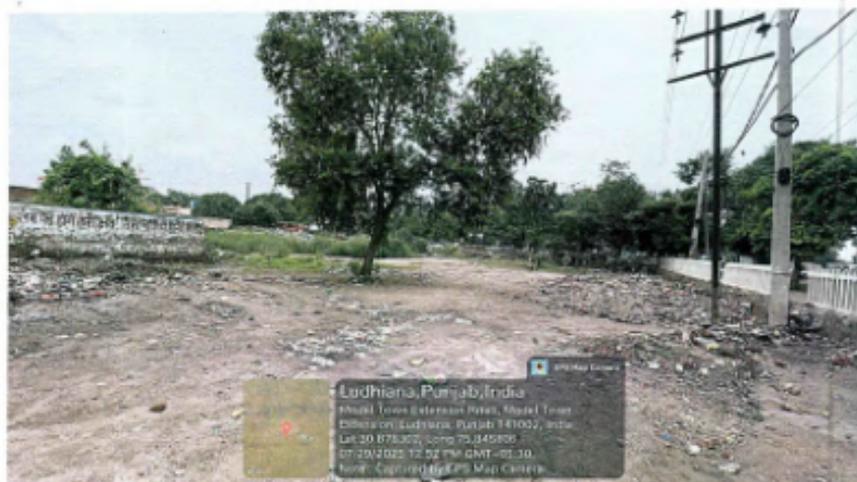
PHOTO: 1/20/04

1 11-

Model Town block C.

F. S. 1000 - 1000





Point No. 2

model Towns block c

814



-44-

Point No. 12

Shahred. Project Site Major
near railway lines



815

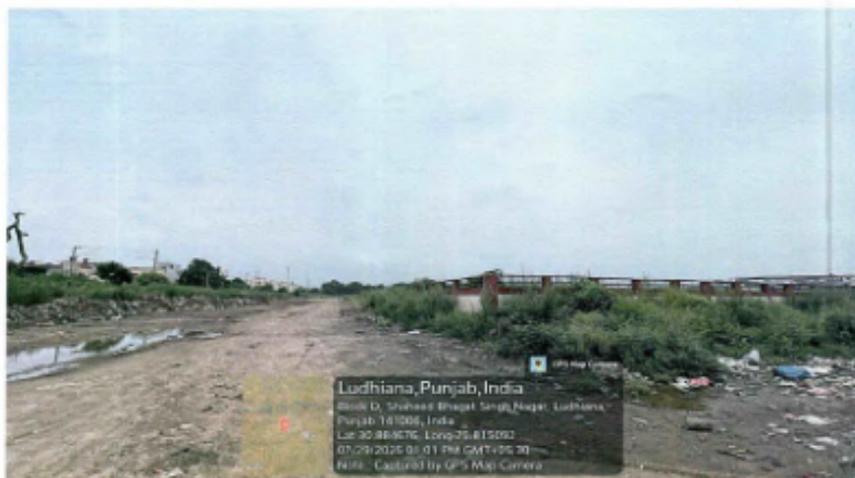
Part No. 12

Shreeel Bhajet dig Napor near
Railway lines. (working progress)

817



4-



Point No. 12

Sheheed Bhugat Singh
Museum

819



Office of District Development and Panchayat Officer, Ludhiana

To

The Deputy Commissioner,

Ludhiana

Ref. no. 4958 dated: 29/07/25

Sub: Regarding OA No 317/2023

Ref No. Letter no. 1625 dated/29.07.2025 of BDPO Office Ludhiana-1

With reference to the above mentioned subject, it is submitted that the report from BDPO Ludhiana-1 was taken regarding Gram Panchayat Gill Gram panchayat Balloke. The same is annexed with this letter for your perusal and further necessary action.

Annex: Report from BDPO Ludhiana-1


District Development and Panchayat Officer
Ludhiana

PAU CAMPUS, LUDHIANA

E-MAIL- ludhiana1bdpo@gmail.com

PHONE NO- 0161-2404838

To

Additional Deputy Commissioner (Genral)

Ludhiana.

No. 1625 Dated/ 29-07-2025

**Subject:- National Green Tribunal (NGT) Principal Bench Original Application
No. 31-07-2023.**

With Refrence to the above cited It is submitted that the under singed had issued notice to Sarpanch Gram Panchayat Balloke to clear the dump site and remove the debirs from the said site and the sarpanch had sought two days time to get the work done. Today dated 29-07-2025 Sarpanch Gram Panchayat Balloke has removed the debirs from the said site and now there is no garbage dump present on the site.



Block Development And Panchayat
Officer Ludhiana-1



Point Sra No. 1 Village Grill By DDPO





Point No. 1 → Village Gill (By DBPO, Ludhiana)



Plot No. 16
Village ⁸²⁴ Palake
DDPO



Point No. 14
Village Ballata
By DDP O



Subject: Compliance of National Green Tribunal (NGT) Bench order dated 28-03-2025 in Original Application No. 317 of 2023 titled as Kapil Dev Vs State of Punjab.

As the above subject, a letter from the office of Deputy Commissioner, Ludhiana for providing Point-wise Compliance Certificate on 27 points/ locations in District Ludhiana where solid waste is unscientifically dumped and is creating health hazard.

Point wise Compliance report concerned/ marked to GLADA, Ludhiana is given below:

Point No.	Environmental Issues	Remarks
11	On 200' bypass near railway lines	It is specifically mentioned here that the GLADA Urban Estates Dugri Phase- I, II and III which falls along the 200' wide road has been handed over to Municipal Corporation, Ludhiana. So, the solid waste management in these areas/ Urban Estates is managed by Municipal Corporation Ludhiana. The village Phullanwal, Dugri, Dhandra, Manekwal and Nagars under MCL boundary and its surrounding private colonies/nagars are throwing their garbage at odd hours in vacant private plots along 200' wide road. GLADA has granted contract for sweeping of roads only. Thus, it is mentioned that the solid waste found on this site is not from GLADA's Urban Estates and 200' wide road and is dumped by unknown persons illegally in vacant private plots by residents from surrounding urban estates which comes under jurisdiction of Municipal Corporation, Ludhiana and other private colonies and old habitated Nagars, where responsibility lies with Resident welfare Association, still this site has been cleaned and managed by GLADA. On dated 16/06/2015, 25/07/2025 and 28/07/2025 GLADA field staff visited the site and cleared all the points, Photograph for the same with date and time are attached here with.
16	Bachan Singh Marg	It is mentioned here that Construction and Building waste

		and rubbish is dumped on both sides of the road. On investigation, it is perceived that on the side of Buddha Nailah, garbage is dumped on a private land falling in the jurisdiction of village Partap Singh Wala which is owned by Gurdeep Singh - 9814550819 (from sources nearby the site, but to be verified by revenue department). It was learned from sources nearby that Gurdeep Singh is doing business of land filling and this dump of C & B waste on the site is created by him only. On the other side of the road, a board describing that the land belongs to Gram Panchayat of village Balloke is installed. As the rural/Panchayat land does not come under jurisdiction of GLADA, hence, the C & B waste and garbage/rubbish dumped on this land is to be cleaned Department of Rural Development and Panchayat.
22	Fire to Organic Waste in Park Opp Jain Market, 200' Road	This fire incident took place in May, 2022. After investigation, it was found that this fire was set by some unknown person after 5:00 PM in non working hours. After this incident no such incident of fire had happened in any park under GLADA. Proactive steps are taken to prevent any such occurrences in future by increased surveillance of the areas. For disposal of organic waste of parks pits have been made by Horticulture wing of GLADA, in the vacant pockets of the area.

JCH

JF (PH)

SOE (PH)
21/7/25

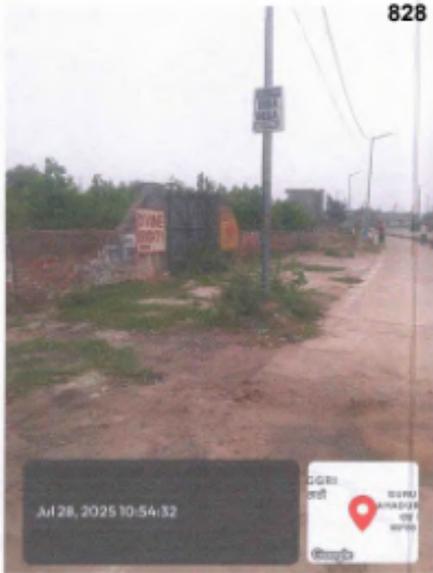
DE (PH)

DE (PH)
25/7/25

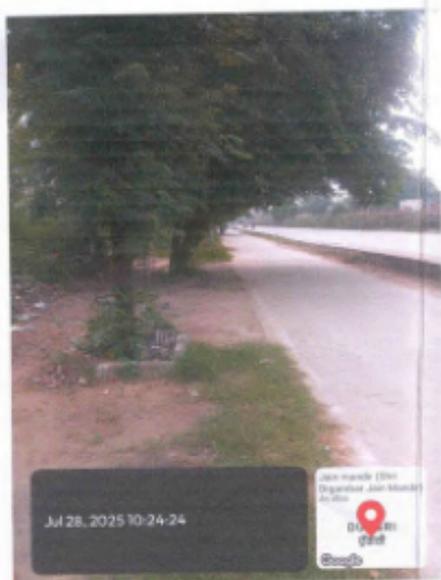
DB (PH-2)
GLADA

Point No. 11 & 16

828



Point No. 11 & 16



**MUNICIPAL CORPORATION
ZONE-D, SARBHA NAGAR, LUDHIANA**

No. 278/AC/P/DDate: 25/7/25

Sub: Detail Compliance report in O.A 317 of 2023 Kapil Dev & Others V/S State of Punjab & others.

The above mentioned Original Application is pending before the Hon'ble National Green Tribunal, New Delhi under O.A no. 317/2025 and fixed for 31/07/2025. In above noted O.A Hon'ble Tribunal vide order dated 28/03/2025 has directed to ADG, Ludhiana to file compliance report immediately after three months.

The detail Points wise report regarding the above said O.A 317 of 2023 is submitted before ADG, Ludhiana for its proper compliance are tabulated herein below: -

Sr.no.	Description of Site	Comments / Reply
1	Block-C, Model Town Extension	It is submitted that this site was a temporary garbage collection point. Now this site is closed permanently. The daily segregated collected waste from this site shifted to Dugri Compactor Site. It is further submitted that there are four compactors fully operational where segregated waste is compacted and disposed of scientifically. It is further submitted that Municipal Corporation, Ludhiana has also deployed Corporation Sanitary Inspectors and Police officials for enforcement and ensuring no waste pickers from informal sector drops waste at this site. It is further submitted that this property of plot is belong to Ludhiana Improvement Trust, it is essential to direct LIT to clear the debris and construct boundary wall to prevent further littering.
2.	Model Town Ext. Block D Road to ATI Chowk	It is submitted that Municipal Corporation Ludhiana has installed 4 Portable compactors out of which 2 are Green for wet waste and 2 are blue colours for dry waste at Dugri compactor sites to collect segregated waste and transported to dumpsite. It is submitted that this Compactor site is fully operational. Photographs and Copy of Log Book attached herewith as Annexure 1 .
3.	Jawahar Nagar Camp	It is submitted that Jawahar Nagar Camp Portable Compactor site is fully operational, where segregated waste is compacted and disposed of scientifically. It is further submitted that Municipal Corporation, Ludhiana has also deployed Police officials for enforcement and ensuring no waste pickers from informal sector dropped waste outside in the open during night time at this site. No Objection is given by applicant.

4	Near Suffian Chowk	It is submitted that this site was a temporary garbage collection point. Now this site is closed permanently, and the daily collected waste designated for this Site has been shifted to Cheema Chowk Compactor Site which is now fully operational and segregated waste is compacted and disposed of scientifically. Photographs are attached herewith as Annexure 2.
5	Budha Nallah near Gaushala Funeral Ground	It is submitted that Secondary Point Budha Nallah near Gaushala Funeral Ground site is permanently closed, and no waste is being collected and disposed of at this site. It is further submitted that garbage collected from this site has been shifted to the nearby located portable compactor transfer stations i.e 1. Backside dental college. 2. Khwaja Kothi compactors station site.) Solid Waste is being processed scientifically as per solid waste management rules 2016.
6	Focal Point Road opp. Vishwanath Mandir	It is submitted that this site was a temporary garbage collection point. Now this site is closed permanently, and the daily collected waste designated for this Site has been shifted to 100 Feet Road and Metro Road Compactor Sites which is now fully operational. Photographs and Copy of Log Book attached herewith as Annexure 3.
7	On Main G.T. Road opp. Wholesale vegetable market	It is submitted that this site was temporary Collection Point. It is further submitted that Garbage collected from this site has been shifted to wholesale Vegetable Market Compactor site. It is further submitted that Municipal Corporation Ludhiana has installed 8 Compactors at Wholesale Vegetable Market site which are fully operational. Photographs and Copy of Log Book attached herewith as Annexure 4.
8	Suffian Chowk (Mistakenly mentioned as Suffian Chowk but the second photograph of Annexure-3 of Original Application pertains to Saidan Chowk and garbage being dumped daily here	It is submitted that this site was a temporary garbage collection point and now this site is closed permanently. It is further submitted that daily collected waste designated from this Site has been shifted to nearby Cheema Chowk Compactor Site and now it is fully operational. (Refer to Serial No 4) Photographs and Copy of Log Book attached herewith as Annexure 2.
9	Near Budha Nallah, Bajwa Nagar	It is submitted that Bajwa Nagar Portable Compactor site is fully operational and operating efficiently as per SWM Rules, and segregated waste is compacted and disposed of scientifically. Photographs and Copy of Log Book attached herewith as Annexure 5.

10	Near Lakkar Wala Pul (Old Kacheri area)	It is submitted that this site is temporary open garbage collection point. It is further submitted that portable compactor at this site is fully operational and there are 08 portable compactor installed at this site which are fully operational. It is further submitted that issue of open dumping has been properly resolved, and the compactor is actively processing and segregating waste in accordance with prescribed SWM rules. Photographs and Copy of Log Book attached herewith as Annexure 6.
11	Inner Roads at Bahadur K Road	It is submitted that Municipal Corporation Ludhiana has installed 8 Compactors at Wholesale Vegetable Market site which are fully operational. Photographs and Copy of Log Book attached herewith as Annexure 4.
12	Model Town near Barista Chowk	It is submitted that no objection has been received from Complainant in relation to this site.
13	Near MGM School, dugri	It is submitted that Municipal Corporation Ludhiana has conduct awareness drives in this area to aware the citizens and doing the regular monitoring to ensure the prevention to fire incident. It is further submitted that Municipal Corporation, Ludhiana is give instruction to its entire employee for ensure no waste is being burn.
14	Chowk Saidan, on Banks of Budha Nallah at Gaushala Road, outside Shops near Budha Nallah at Bajwa Nagar, Old G.T. Road, on banks of Sidhwan Canal at Gill Bridge, Focal Point Phase V Road	It is submitted that Sidhwan canal portable compactor site is permanently closed. It is further submitted that garbage is collected from this site has been shifted to Pratap Chowk and Dugri Portable compactor sites. Both compactor sites are fully operational.
15	Non utilization of resources	It is submitted that the Door-to-door collection is carried out by Informal sector of waste collectors. It is further Municipal Corporation; Ludhiana has been deployed 350 E-rickshaw for door-to-door collection across the city. In entire city more than 5000 beats, 93 % Door to Door Collection is done by E-rickshaw and other means. It is further submitted that 32 designated Portable Compactor Transfer Stations have been established throughout the city, which have been fully operational. Additionally, a workforce of 500 employees is actively engaged in achieving the set objectives of waste collection, transportation, and processing in accordance with Solid Waste Management Rules. It is further submitted that the Integrated Solid Waste Management facility for processing of MSW shall be established at Jamalpur for which the Technical Feasibility Report has been prepared and sent to Head Office for approval.
16	Giaspura and old primary dump site at Hambran Road.	It is submitted that Giaspura Portable Compactor transfer station total Five Portable compactor have been installed which are fully operational. It is further submitted that proper segregation at source and segregated waste transported to dumpsite. Photographs and Copy of Log Book attached herewith as Annexure 7.

833

It is submitted that with regard to Hambran Road, It is submitted that Municipal Corporation Ludhiana has already start legacy waste remediation work at Hambran road site. (Jainpur dumpsite). The work has been allocated to the M/s Alliance waste management limited on 15.04.2024 and is being closely monitored by the Municipal Corporation, Ludhiana. The process involves the proper remediation of different waste categories, including Refuse-Derived Fuel (RDF), hazardous waste and bio- soil, which required specialized handling and processing in accordance with prescribed environmental standards.

The report is submitted as per above.

AC(P)


25/1

MCH-V

Sahota
CSO
CSI

SR No. 2 ~~250~~

Annexure - I (MCL)



Jul 28, 2025 7:24:26 AM

Ishmeet Singh Marg

Model Town

Ludhiana

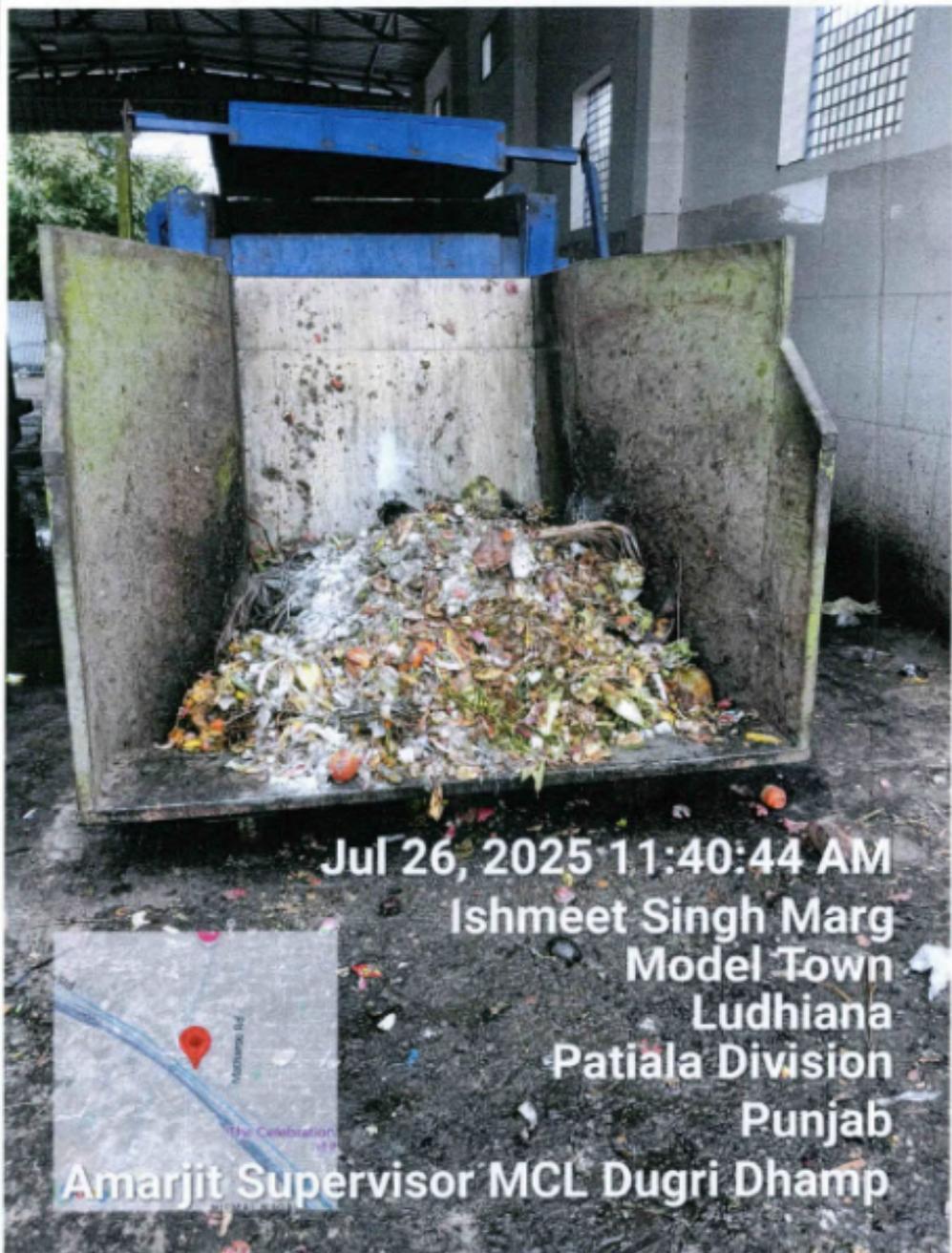
Patiala Division

Punjab

Amarjit Supervisor MCL Dugri Dhampur



Jul 26, 2025 11:41:44 AM
Ishmeet Singh Marg
Model Town
Ludhiana
Patiala Division
Punjab
Amarjit Supervisor MCL Dugri Dhamp



Jul 26, 2025 11:40:44 AM

Ishmeet Singh Marg

Model Town

Ludhiana

Patiala Division

Punjab

Amarjit Supervisor MCL Dugri Dhamp





Jul 24, 2025 9:48:24 AM

Ishmeet Singh Marg

Model Town

Ludhiana

Patiala Division

Punjab

Amarjit Supervisor MCL Dugri Dhamp



Jul 23, 2025 9:41:51 AM

Ishmeet Singh Marg

Model Town

Ludhiana

Patiala Division

Punjab

Amarjit Supervisor MCL Dugri Dhamp

Google





Jul 17, 2025 7:19:45 AM
Ishmeet Singh Marg
Model Town
Ludhiana
Patiala Division
Punjab
Amarjit Supervisor MCL Dugri Dhamp





Jul 16, 2025 9:21:35 AM

Ishmeet Singh Marg
Model Town
Ludhiana
Patiala Division
Punjab
Amarjit Supervisor MCL Dugri Dhamp





Jul 15, 2025 7:20:43 AM
Ishmeet Singh Marg
Model Town
Ludhiana
Patiala Division
Punjab
Amarjit Supervisor MCL Dugri Dhamp



Jul 14, 2025 9:18:11 AM
Delhi Bypass Road
Ludhiana
Patiala Division
Punjab
Amarjit Supervisor MCL Dugri Dhamp





Jul 14, 2025 9:13:29 AM
Ishmeet Singh Marg
Model Town
Ludhiana
Patiala Division
Punjab
Amarjit Supervisor MCL Dugri Dhamp



Sl. No-4 (Near Suffian Chowk)
#8

Amerasia-2

844



Google

Ludhiana, Punjab, India

219, Link Rd, Cheema Chowk, Industrial Area - A, Ludhiana, Punjab
141003, India

Lat 30.89788° Long 75.871862°

28/07/2025 01:28 PM GMT +05:30



GPS Map Camera

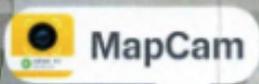
Amexus -2

845



Ludhiana, Punjab, India

880, near cheema chowk, Industrial Area-A, Ludhiana, Punjab 141003, India
Lat : 30.898256, Long: 75.872024



-75-

Annexure -2.



Ludhiana, Punjab, India

846

BXIII-139/1/218 A, Industrial Area A, Near Water Tank Opp OBC Bank, Cheeks Chowk, Industrial Area- A, Ludhiana, Punjab 141003, India

Lat : 30.898247, Long: 75.871992



76-

SR.No. 4 Near Suffian Chowk Ludhiana (MCL)
SR.No. 11

Annexure - 2.

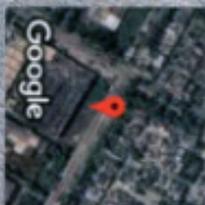


Google

Ludhiana, Punjab, India
179, Industrial Area - A, Ludhiana, Punjab 141003, India
Lat 30.900957° Long 75.86461°
24/07/2025 04:25 PM GMT +05:30

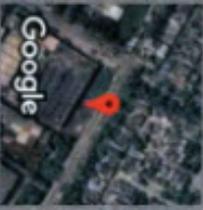


GPS Map Camera



Ludhiana, Punjab, भारत
 513, Metro Rd, Him Colony, Urban Estate Phase 1, Jamalpur,
 Ludhiana, Punjab 141010, भारत
 Lat 30.8929957° Long 75.905279°
 24/07/2025 04:55 PM GMT +05:30



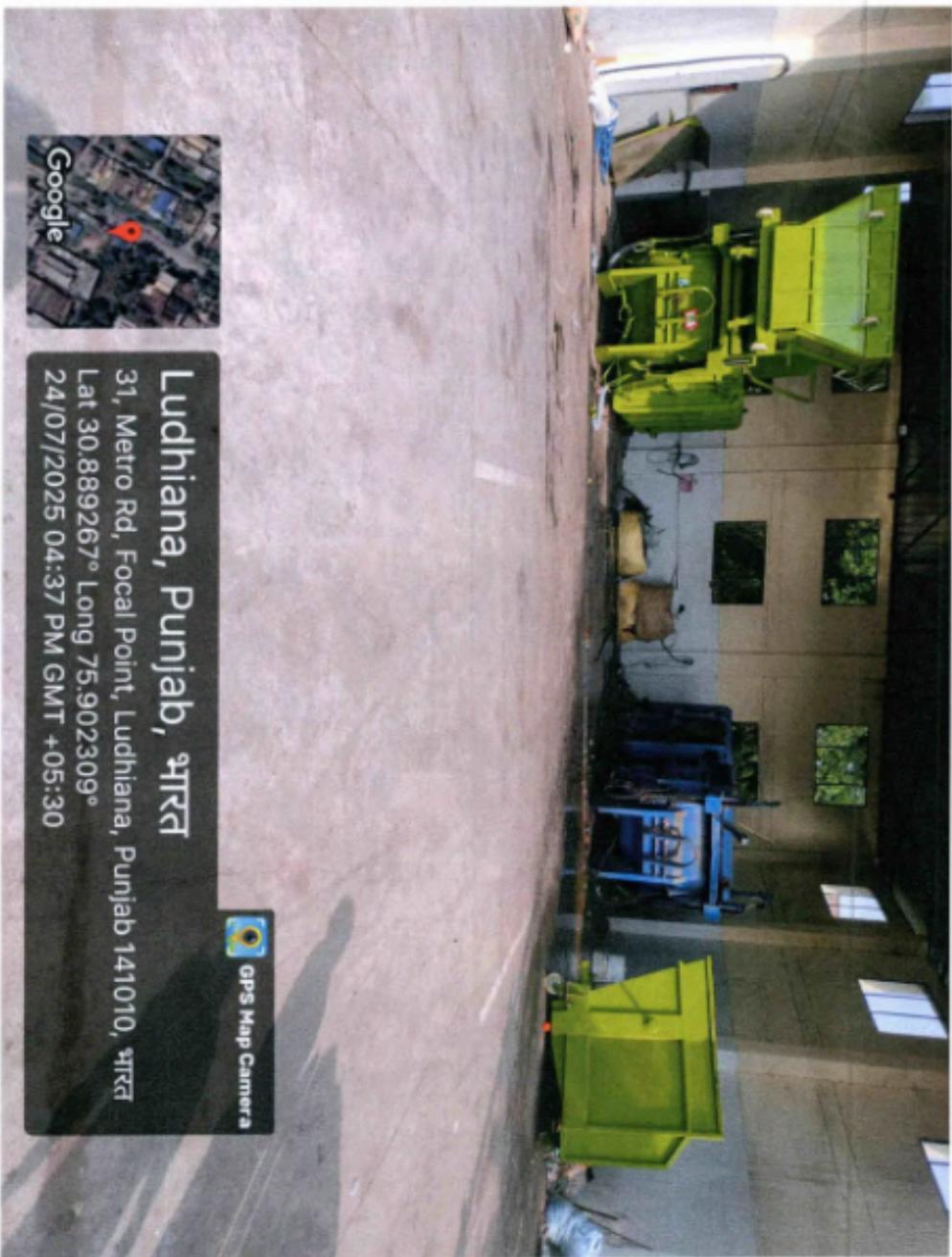


Ludhiana, Punjab, भारत

513, Metro Rd, Him Colony, Urban Estate Phase 1, Jamalpur,
Ludhiana, Punjab 141010, भारत
Lat 30.892848° Long 75.905393°
24/07/2025 04:55 PM GMT +05:30







Google

Ludhiana, Punjab, भारत

31, Metro Rd, Focal Point, Ludhiana, Punjab 141010, भारत

Lat 30.889267° Long 75.902309°

24/07/2025 04:37 PM GMT +05:30



GPS Map Camera



Google

Ludhiana, Punjab, भारत

142/1, Phase 4, Focal Point, Ludhiana, Punjab 141010, भारत

Lat 30.889296° Long 75.902223°

24/07/2025 04:39 PM GMT +05:30



GPS Map Camera

SR. No. 7 On Main LT Road Spfr
Wholesale Vegetable Market





855

S.R. No. 9 (Near Budha Nalada,
Bajaur Nagar)

Annexure - 5





SR No 10 (New Lakhanwala Pul Old Kachari Area) Annexure - 6.



ਪੰਜਾਬ ਸਰਕਾਰ
(Near Lakkarwala Pul
old Kachari Area)



स्प्रिंक्लर माहीर - 1
Compalet Site - 1



पट्टीराम मशीन-२
Compaet Site - २



ਪੰਜਾਬ ਸਾਹਿਤ ਸੰਗ੍ਰਹ

SR.No. 14 Giaspura and Old Primary
Dump Site at Nambran Road. Annexure - I



GPS Map Camera



Google

Ludhiana, Punjab, India

1632-2128, Shimlapuri, Ludhiana, Punjab 141014, India

Lat 30.858597° Long 75.891186°

28/07/2025 12:52 PM GMT +05:30



GPS Map Camera

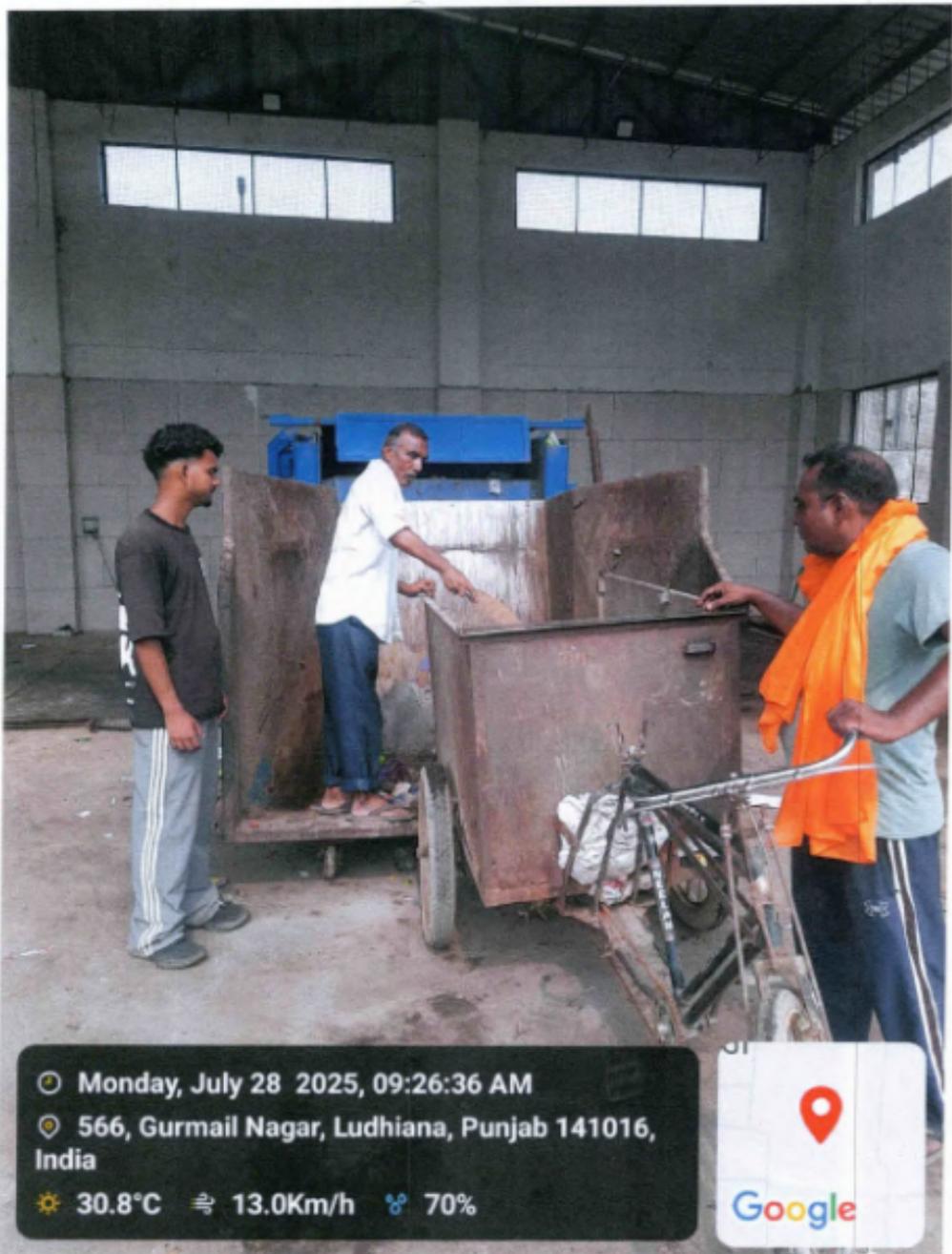


Ludhiana, Punjab, India

B15/321-337, Shimlapuri, Ludhiana, Punjab 141003, India

Lat 30.858603° Long 75.891326°

28/07/2025 12:57 PM GMT +05:30

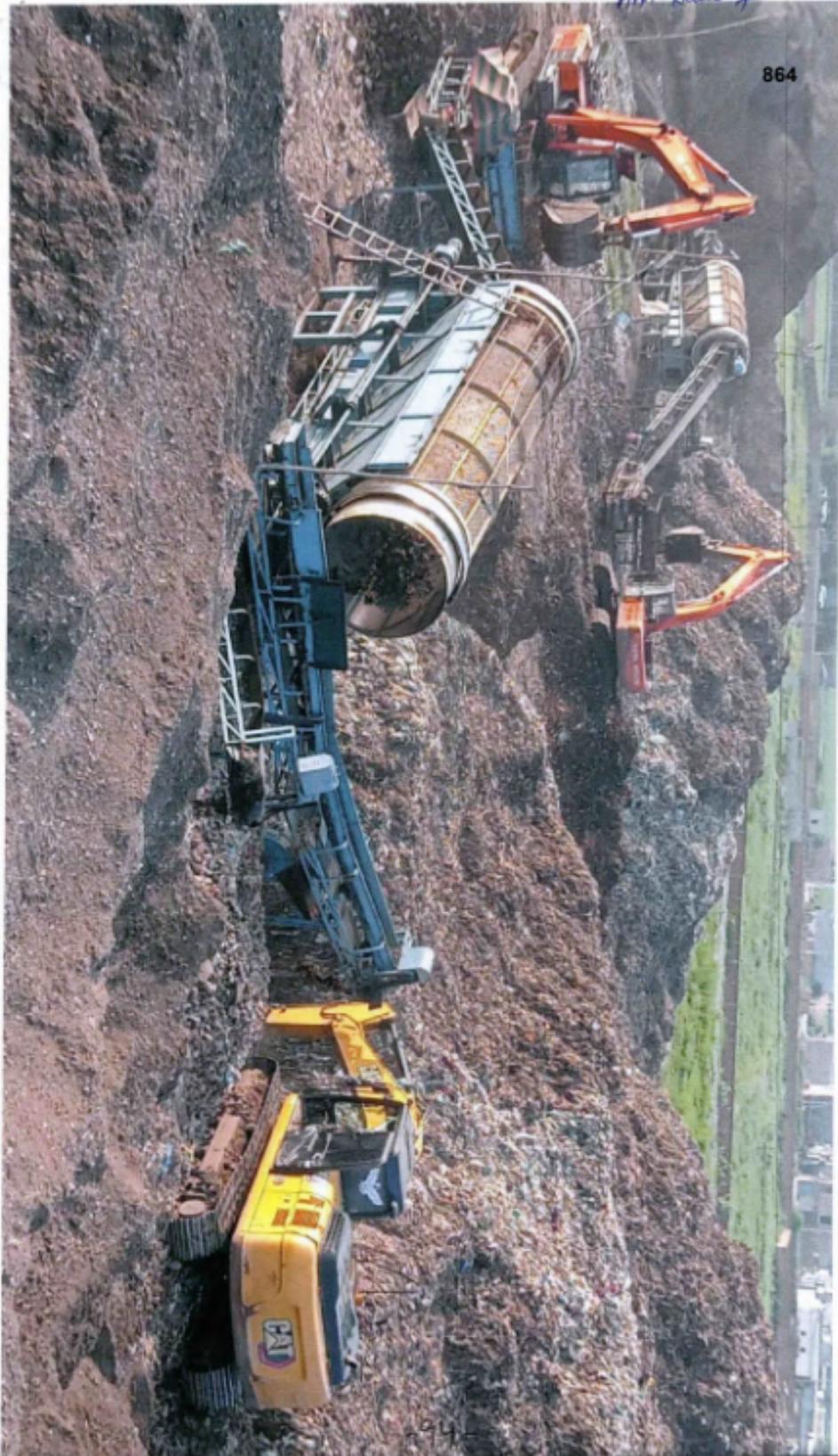


Monday, July 28 2025, 09:26:36 AM
566, Gurmail Nagar, Ludhiana, Punjab 141016, India
30.8°C 13.0Km/h 70%



Amesbury 7

864



94



Handwritten text, possibly a signature or name, written vertically on the right edge of the photograph.

Amerxue - 7866



GPS Map Camera

Ludhiana, Punjab, India

B15/321-337, Shimplapuri, Ludhiana, Punjab 141003, India

Lat 30.85862° Long 75.89133°

28/07/2025 12:54 PM GMT +05:30

Google